

LOK SABHA

List of Questions for ORAL ANSWERS
Wednesday, March 26, 2025/Chaitra 5, 1947 (Saka)

(Prime Minister; Ministries of Atomic Energy; Coal; Communication; Consumer Affairs, Food and Public Distribution; Development of North Eastern Region; Earth Sciences; Electronics and Information Technology; Information and Broadcasting; Mines; Minority Affairs; New and Renewable Energy; Parliamentary Affairs; Personnel, Public Grievances and Pensions; Planning; Railways; Science and Technology; Space; Statistics and Programme Implementation)

Total Number of Questions - 20

Consumer Complaints relating to Food and Beverages

*361. Shri Naveen Jindal:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

(a) the total number of consumer complaints registered under the food and beverages category during each of the last three years, State-wise;

(b) the nature of these complaints including issues related to food safety, adulteration, labelling violations and the percentage of complaints resolved so far;

(c) the key measures taken by the Government to strengthen grievance redressal mechanism for food and beverage consumers;

(d) the steps taken to ensure stricter quality control, regular inspections and penalties for violations to prevent recurring complaints;

(e) the status of implementation of these measures and whether the Government plans to enhance awareness on food safety through nationwide campaigns; and

(f) if so, the details thereof?

Nuclear Power Plants

†*362. Shri Gyaneshwar Patil:
Shri Amra Ram:

Will the PRIME MINISTER

be pleased to state:

(a) the present number of Nuclear Power Plants across various States of the country including Madhya Pradesh;

(b) the details of quantum of electricity generated by the said Nuclear Power Plants in the country, State-wise including Madhya Pradesh and plant-wise;

(c) whether any proposal is under consideration of the Government to establish new Nuclear Power Plants in the country including Khandwa Parliamentary Constituency of Madhya Pradesh which is likely to benefit the surrounding States including Madhya Pradesh itself;

(d) if so, the details thereof along with the time by which the said proposal is likely to be sanctioned;

(e) the quantum of fund likely to be allocated for the said purpose along with the timeline fixed for the completion of the same; and

(f) the measures taken by the Government to prevent the harm caused by the nuclear energy?

Status of Railway Hospitals and Health Units in Andhra Pradesh

*363. Shri G Lakshminarayana:

Will the Minister of RAILWAYS

be pleased to state:

(a) the details of the number of railway hospitals and health units in each district of Andhra Pradesh including Anantapur;

(b) the details of the sanctioned medical staff strength and current vacancies, job role-wise;

(c) the details of the patient handling capacity of hospitals and health units and the number of patients treated annually during the last five years;

(d) the availability details of the specialized medical services such as ICU, trauma care and diagnostic facilities in hospitals;

(e) the infrastructure status of the hospitals including the availability of modern medical equipment and digital health records;

(f) whether any railway hospitals in Andhra Pradesh including Anantapur are empanelled under Ayushman Bharat – PM-JAY, if so, the details thereof;

(g) the details of the budget allocation and expenditure for railway hospitals and health units in Andhra Pradesh during the last five years; and

(h) whether the Government plans to upgrade Railway healthcare facilities in Andhra Pradesh, particularly in Anantapur?

Annadata to Urjadata Initiative under PM-KUSUM

†*364. Smt. Roopkumari Choudhary:

Shri Darshan Singh Choudhary:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

(a) the manner in which the commitment of the Government under Pradhan Mantri - Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) is assisting to promote use of solar energy for agriculture and increase farmers income;

(b) the manner in which PM-KUSUM is motivating farmers to adopt solar energy thereby having positive impact on the environment and the economy;

(c) whether the Government is implementing Annadata to Urjadata initiative under PM-KUSUM and if so, the details thereof and the manner in which this initiative is assisting farmers to become energy producers along with the key benefits associated with the initiative;

(d) the status of implementation of PM-KUSUM in Chhattisgarh; and

(e) the plans of the Government to further strengthen the financial condition of farmers through use of solar energy for agriculture work and power supply in Hoshangabad Parliamentary Constituency?

Misleading Business Practices by e-Commerce Companies

*365. Shri Charanjit Singh Channi:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

(a) whether the Government is aware of fraud and misleading business practices by online e-commerce companies in Punjab and if so, the number of consumer complaints received during the past three years;

(b) whether the Government has established any special monitoring mechanism to prevent irregularities on online shopping platforms and if so, the manner in which it is being implemented;

(c) whether the Government is conducting any awareness campaigns in Punjab to educate consumers about their rights and grievance redressal mechanisms while purchasing from e-commerce companies and if so, the details thereof; and

(d) whether the Government has issued strict guidelines under the Consumer Protection Act, 2019 for online marketplace companies and if so, the measures being taken to ensure their compliance?

Regulation and Transparency in Online Gaming

*366. Dr. Amar Singh:

Dr. Kirsan Namdeo:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

(a) the steps taken by the Government to regulate financial transactions and user data protection in online gaming platforms along with the definition of online betting;

(b) whether the Government has issued any guidelines on preventing fraud and addiction in online gaming and if so, the details thereof and if not, the reasons therefor;

(c) the number of cases of financial malpractice and data breaches reported in the online gaming sector during the last three years; and

(d) whether there is any law or the Government is planning to introduce any specific law to regulate online betting on games and sports in India and if so, the details thereof?

Pending Railway Projects in Rajasthan

†*367. Shri Harish Chandra Meena:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether the Government has identified any rail projects in Rajasthan which are currently running behind schedule;

(b) if so, the details thereof;

(c) whether the Government has taken specific steps to ensure timely completion of railway projects in Rajasthan;

(d) whether the Government proposes to expedite the process of resuming pending projects to improve connectivity and operational efficiency in the said State; and

(e) if so, the details thereof?

ROB at Bagaha Railway Crossing

†*368. Shri Sunil Kumar:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether any proposal is under consideration of the Government to connect the Roadover Bridge (RoB) being constructed at Bagaha railway crossing to the station;

(b) if so, the details thereof; and

(c) if not, whether the Government proposes to connect the railway station with the said RoB by constructing a new alignment from the centre of the RoB towards the station to avoid inconvenience?

CSR Projects of SECL

*369. Shri Bhartruhari Mahtab:
Shri Ravindra Shukla *Alias* Ravi Kishan:

Will the Minister of COAL

be pleased to state:

(a) the time limit fixed for completion of major Corporate Social Responsibility (CSR) projects initiated by South Eastern Coalfields Limited (SECL) in the coalfield areas of Chhattisgarh and Madhya Pradesh;

(b) whether SECL has carried out an impact assessment of its past CSR initiatives;

(c) if so, the details thereof; and

(d) the details of total number of CSR related works/projects sanctioned by SECL so far and during the current financial year in the said States including Shahdol and Jaisinghnagar districts of Madhya Pradesh, location-wise?

Role of Private Sector in National Research Foundation

*370. Shri Dushyant Singh:
Shri Jagdambika Pal:

Will the Minister of SCIENCE AND TECHNOLOGY

be pleased to state:

(a) whether the Government has set up a National Research Foundation (NRF) to increase the spending on Research and Development (R&D) and to provide increasing role to private sector;

(b) if so, the details thereof;

(c) the details of the steps taken by the Government to increase R&D outlook in the country to create a competitive R&D ecosystem; and

(d) the other steps taken by the Government to increase participation of private sector in the research field?

Navratna Status to IRCTC and IRFC

*371. Shri Vijayakumar *Alias* Vijay Vasanth:

Will the Minister of RAILWAYS

be pleased to state:

(a) the details of the breakup of the financial performance of Indian Railways Catering and Tourism Corporation (IRCTC) and Indian Railway Finance Corporation (IRFC) that led to their elevation to Navratna status and whether this is expected to increase transparency and

accountability in their operations;

(b) the manner in which grant of Navratna status to IRCTC and IRFC impacts the job security, wages and working conditions of employees in these organizations;

(c) whether the Government proposes to take any measures to ensure that their rights and welfare are safeguarded amid the increased operational autonomy, if so, the details thereof and if not, the reasons therefor;

(d) whether any specific powers and operational autonomy are granted to IRCTC and IRFC following their Navratna status;

(e) the details of the measures to ensure that these powers are not misused for private interests or lead to reduced accountability to the public; and

(f) whether the Government proposes to address concerns regarding the disparity in the financial growth between these public sector companies and other sectors of the Railways, which still face significant funding issues considering the fact that IRCTC and IRFC have demonstrated impressive financial performance?

BSNL High-speed Services in Gujarat

*372. Shri Parshottambhai Rupala:

Will the Minister of COMMUNICATION

be pleased to state:

(a) the actions taken so far by Bharat Sanchar Nigam Limited (BSNL) to enhance telecom services in rural areas of Gujarat;

(b) whether the Union Government has received any representation from the State Government concerning this issue and if so, the details thereof; and

(c) the immediate actions taken by the Government to address this issue especially and ensure in rural regions high-speed internet access in rural areas of Gujarat?

Transition from Traditional Media to Digital Platforms

†*373. Shri Alok Sharma:

Shri Janardan Mishra:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

(a) the manner in which the Government proposes to support media houses in transitioning from traditional media to digital platform;

(b) the steps being taken by the Government to strengthen AI (Artificial Intelligence) governance and accountability in India;

(c) the manner in which the Government is ensuring that AI-based recommendation algorithms do not prioritize sensational news over credible journalism; and

(d) the steps taken by the Government to prevent spread of fake news and make media houses and online media accountable for spreading of fake news?

5G Technology

*374. Dr. T Sumathy *Alias* Thamizhachi Thangapandian:

Will the Minister of COMMUNICATION

be pleased to state:

(a) whether the Government has introduced 5G technology in all the districts of the country including Tamil Nadu;

(b) if so, the details thereof;

(c) the advantages arising out of 5G services provided by BSNL and other private service providers; and

(d) the total population proposed to be covered under the 5G services?

Cancellation of Pending Departmental Selection

*375. Shri Selvaganapathi T.M.:
Shri Ujjwal Raman Singh:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether it is a fact that the Railways has cancelled all pending departmental selections on Group "C" posts that were not finalized and approved till March 4, 2025, if so, the details thereof;

(b) whether it is a fact that the cancellation of departmental selection on Group "C" posts was due to several irregularities noticed in conducting examination in the recent past, if so, the details thereof;

(c) whether the Government has conducted any enquiry in this regard;

(d) whether the CBI has arrested 26 railway officials of East Central Railway in Uttar Pradesh for allegedly leaking papers of a departmental examination and if so, the details thereof including the action taken against concerned officials in this regard;

(e) the time by which the Government proposes to fill all the Group "C" posts in Railways along with the details thereof;

(f) whether it is a fact that the railways roped in the Railway Recruitment Board to hold all departmental promotion examinations through a centralized computer-based test, if so, the details thereof; and

(g) the details of total posts lying vacant in all categories of railways especially relating to safety and security of rail operations as on date other than the promotional filling up posts?

Economic Development of NER

*376. Shri Phani Bhusan Choudhury:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION

be pleased to state:

(a) the main purpose of establishing the DoNER Ministry and the quantum of funds allocated through it since the year 2004 till date, year-wise; and

(b) the main infrastructure that have been developed for the economic growth of the North Eastern Region (NER), especially for Assam till 2025?

PIB Fact Check Unit

*377. Shri G Kumar Naik:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

- (a) the criteria and methodology used by the PIB Fact Check Unit to identify and verify fake news;
- (b) the details of instances where fact checking led to social media content takedowns;
- (c) whether an independent, non-partisan fact checking body is being considered by the Government;
- (d) if so, the details thereof and the measures implemented/proposed to be implemented to prevent selective enforcement by PIB Fact Check Unit; and
- (e) the details of complaints received and resolved during each of the last three years and the current year, State-wise?

Contracts for Clusters allotted by IRCTC

†*378. Shri Sanjay Haribhau Jadhav:
Shri Omprakash Bhupalsinh *Alias* Pavan Rajenimbalkar:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the details of all complaints filed by MPs, MLAs and Ministers and public representatives against corruption in the contracts for Clusters allotted by IRCTC;
- (b) whether any inquiry has been conducted in this regard and if so, the details thereof;
- (c) whether the Government has taken note of the said complaints;
- (d) if so, the details of the authorities/persons found guilty in this regard along with the action taken by the Government thereon;
- (e) the criteria fixed for allotment of important contracts of Cluster 'A' by IRCTC;
- (f) whether important contracts of Cluster 'A' has been allotted by IRCTC to only one family and if so, the reasons therefor;
- (g) whether any criminal cases are pending in the court in this regard and if so, the time since when; and
- (h) the steps taken for early hearing in the said cases?

New Railway Network in Bihar

†*379. Shri Abhay Kumar Sinha:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether the Government proposes to launch new schemes to expand the railway network of Bihar;
- (b) if so, the details thereof;
- (c) the length in kilometers of railway track doubled, electrified and new rail lines laid in Bihar during the last five years along with the project-wise details thereof;
- (d) whether the Government proposes to develop major railway stations of Bihar including Aurangabad under the "Amrit Bharat Station Scheme"; and
- (e) if so, the present status thereof?

Treatment of Cancer Patients

†*380. Dr. Rajeev Bharadwaj:

Will the PRIME MINISTER

be pleased to state:

(a) the efforts made by the Government to provide high quality treatment to cancer patients in the country;

(b) the details of the specific research work carried out for the treatment of cancer patients during the last five years;

(c) the details and the manner in which the functioning of the National Cancer Grid helps in treatment of the cancer patients; and

(d) the details of the centres and research institutions of National Cancer Grid, State-wise?

New Delhi
Thursday, March 20, 2025/
Phalgun 29, 1946 (Saka)

UTPAL KUMAR SINGH
SECRETARY-GENERAL

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Remarks

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(Prime Minister; Ministries of Atomic Energy; Coal; Communication; Consumer Affairs, Food and Public Distribution; Development of North Eastern Region; Earth Sciences; Electronics and Information Technology; Information and Broadcasting; Mines; Minority Affairs; New and Renewable Energy; Parliamentary Affairs; Personnel, Public Grievances and Pensions; Planning; Railways; Science and Technology; Space; Statistics and Programme Implementation)

Total Number of Questions - 230

Renewable Energy Capacity by the Year 2030

4141. Shri Anurag Singh Thakur:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

(a) the steps taken by the Government to increase renewable energy production during the last ten years;

(b) the status of the programme to install 500 GW renewable energy capacity by the year 2030; and

(c) the status of the implementation of the Pradhan Mantri-Surya Ghar Muft Bijli Yojana (PM-SGMBY)?

Green Hydrogen Production

4142. Dr. M P Abdussamad Samadani:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

(a) whether the Government is aware that green hydrogen, the clean energy powerhouse derived from splitting water using renewable electricity is rapidly emerging as a transformative force in the global energy landscape and if so, the details thereof; and

(b) whether the Government has taken any concrete steps to achieve the ambitious targets of producing five million metric tonnes of green hydrogen annually by the year 2030 not only to reduce its reliance on fossil fuels but also to create an investment pool worth 8 trillion Indian rupees and generate 6 lakh new jobs and if so, the details thereof?

Atal Jyoti Yojana

†4143. Shri Balwant Baswant Wankhade:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

(a) the details and the names of States covered under Atal Jyoti Yojana including Maharashtra, district-wise;

(b) the funds spent in each district under the said plan during the last three years, State-wise

and district-wise for Maharashtra;

(c) whether the Government proposes to install solar lights in Amaravati district of Maharashtra under the said Yojana;

(d) if so, the details thereof along with the funds allocated for the said purpose; and

(e) if not, the reasons therefor?

Educational Schemes for Minority Students

4144. Shri Eswarasamy K:

Will the Minister of MINORITY AFFAIRS

be pleased to state:

(a) the new initiatives taken by the Government for education of minorities in the country especially in the State of Tamil Nadu;

(b) the details of hurdles and handicaps faced by the Government in proper educational development of minorities and in implementation of schemes; and

(c) the steps taken/being taken by the Government to overcome them?

Introduction of Vande Metro Trains in Tamil Nadu

4145. Thiru D M Kathir Anand:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether the Government proposes to introduce Vande Metro trains from Chennai to Vellore and other metro cities in Tamil Nadu and if so, the details thereof;

(b) the details of the total number of Vande Bharat trains currently operational across the country, State-wise including Tamil Nadu; and

(c) whether the Government proposes to reduce the ticket fare in Vande Bharat trains for the benefit of poor and middle-class people in the country and if so, the details thereof?

Growth Rate of OTT

4146. Prof. Varsha Eknath Gaikwad:

Shri Sanjay Dina Patil:

Dr. Amol Ramsing Kolhe:

Shri Nilesh Dnyandev Lanke:

Shri Mohite Patil Dhairyasheel Rajsinh:

Shri Bhaskar Murlidhar Bhagare:

Smt. Supriya Sule:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

(a) the current size and growth rate of the Over-The-Top (OTT) platforms industry in India;

(b) the measures taken by the Government to promote Indian content on OTT platforms;

(c) whether the Government has plans to incentivize or support regional language content creation on these platforms and if so, the details thereof;

(d) whether increasing popularity of OTT platforms has impacted traditional media such as cinema and television and if so, the details thereof;

(e) the steps being taken by the Government to ensure a level playing field for all stakeholders

in the media and entertainment sector;

(f) whether the Government has assessed the accessibility of OTT platforms for rural and underserved populations and if so, the details of such assessments;

(g) the steps taken by the Government to bridge the digital divide in access to entertainment and educational content on OTT platforms; and

(h) whether there are any plans to improve affordable access to such platforms in these regions and if so, the details thereof?

Sainik Bogies to the Trains

†4147. Shri Rajkumar Roat:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether separate Sainik bogies were attached to the trains running in the country before the Corona period and at present such bogies have been detached, if so, the details of trains having Sainik bogies;

(b) the number of bogies reserved for soldiers in the trains running from Jammu and Kashmir at present;

(c) whether the Government proposes to increase the number of such reserved bogies, if so, the time by when and if not, the reasons therefor;

(d) whether soldiers have to face problems due to lack of separate bogies for them and non-confirmed seats;

(e) whether the Government proposes to run a special "Sainik Train" from Jammu and Kashmir;

(f) if so, the time by when; and

(g) if not, the reasons therefor?

Reorganisation of Mangalore Railway Administration

4148. Shri Captain Brijesh Chowta:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether the Government has received any proposals to reorganize the Mangalore railway administration by including it under the Mysore division of South Western Railways;

(b) if so, the details thereof;

(c) whether the Government has assessed the logistical and operational benefits of shifting Mangalore's railway administration from Southern Railway (Palghat division) to South Western Railway (Mysore division);

(d) whether any studies have been conducted to evaluate the impact of the current three-jurisdiction division (Southern Railway, Konkan Railway, and South Western Railway) on passenger convenience and freight movement in Dakshina Kannada;

(e) if so, the key findings and recommendations of such studies; and

(f) whether the Government is considering any measures to improve administrative efficiency and accessibility for railway services in Mangalore, if so, the details thereof?

Internet Exchange Policy

4149. Shri Magunta Sreenivasulu Reddy:

Will the Minister of COMMUNICATION

be pleased to state:

(a) whether the Government has undertaken any study/survey regarding the formalisation of an Internet Exchange Policy (IXP) for the country during the last five years;

(b) if so, the details regarding the steps undertaken and the proposed timeline for the development of an Internet Exchange Policy;

(c) whether the Government has considered the proposals regarding an Internet Exchange Policy as submitted by the Telecom Regulatory Authority of India (TRAI), if so, the details thereof and if not, the reasons therefor;

(d) whether the Government proposes to introduce a formal regulatory authority to oversee the Internet Exchange Policy; and

(e) if so, the details thereof and if not, the reasons therefor?

Press Sewa Portal

4150. Smt. Poonamben Hematbhai Maadam:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

(a) whether the Government has taken steps to remove the procedural hurdles for the registration process of newspapers and periodicals;

(b) if so, the details thereof and the manner in which the new system differ from the previous registration system;

(c) the key features of the Press Sewa Portal; and

(d) whether there are any measures in place to address grievances faced by users while registering on the Press Sewa Portal and if so, the details thereof?

PM-SGMBY in West Bengal

4151. Shri Kalipada Saren Kherwal:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

(a) whether Pradhan Mantri-Surya Ghar Muft Bijli Yojana (PM-SGMBY) has been launched by the Government to provide subsidised rooftop solar installations in the State of West Bengal and if so, the details thereof; and

(b) the details of present status of the Yojana along with the funds allocation thereunder, State-wise particularly in West Bengal?

Telecommunication Engineering Centre

4152. Smt. Smita Uday Wagh:
Shri Bhartruhari Mahtab:

Will the Minister of COMMUNICATION

be pleased to state:

(a) the manner in which the new draft rules enhance security, interoperability and quality in India's telecom sector and the impact they have will on Maharashtra's growing digital and telecom infrastructure;

(b) the role of the Telecommunication Engineering Centre and the National Centre for Communication Security in ensuring compliance with the updated standards, particularly in Maharashtra's telecom industry;

(c) the manner in which the proposed digital portal streamlines compliance processes for telecom equipment stakeholders and the manner in which it will benefit telecom businesses and service providers in Maharashtra; and

(d) the details of the exemptions available under the new rules for research, development, testing and personal use of telecom equipment and the manner in which they will support innovation and telecom advancements in Maharashtra?

Benefits under M-SIPS

†4153. Dr. Manna Lal Rawat:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

(a) whether the Government has taken any steps for the MSME sector under the Modified Special Incentive Package Scheme (M-SIPS) and if so, the details of the facilities provided to the beneficiaries under this scheme;

(b) the details of the benefits provided by the Government under the said scheme in the State of Rajasthan, year and district-wise;

(c) whether the Government is considering any scheme to provide additional benefits to the industries set up in Tribal Sub Plan (TSP) areas of the State of Rajasthan under this scheme; and

(d) if so, the details thereof and if not, the reasons therefor?

Geothermal Energy Sites

4154. Shri Kesineni Sivanath:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

(a) whether the Government has conducted any study on geothermal sites across the country;

(b) if so, the details thereof, State-wise and district-wise for Andhra Pradesh;

(c) whether the Government has any data regarding the geothermal power plants that have been proposed and which are under construction across India;

(d) if so, the details thereof, State-wise including Andhra Pradesh;

(e) the details of the funds allocated and utilized for geothermal energy projects across India, State-wise and year-wise especially for Andhra Pradesh; and

(f) the details of the measures taken by the Government to promote and incentivize investment in geothermal energy production in the country especially Andhra Pradesh?

Revenue earned/losses incurred by Railways

†4155. Smt. Manju Sharma:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the details of the revenue earned/losses incurred by the Railways during the last three years including current year, year-wise;
- (b) whether the Railways has assessed the major loss-making areas/sectors in this regard;
- (c) if so, the details thereof;
- (d) whether any target has been fixed by the railways to increase the revenue; and
- (e) if so, the details thereof?

Central Public Grievance Redressal and Monitoring System

†4156. Smt. Himadri Singh:
Smt. Bharti Pardhi:
Shri P P Chaudhary:
Shri Kanwar Singh Tanwar:

Will the PRIME MINISTER

be pleased to state:

- (a) whether the Government has established Centralised Public Grievances Redressal and Monitoring System in the country, if so, the details thereof along with the salient features and main objective of this system;
- (b) whether the Government has conducted any assessment to know the achievements of the system in various States of the country and if so, the details thereof;
- (c) the specific measures implemented by the Government to ensure accessibility of CPGRAMS in rural and remote areas along with its integration with the digital platforms and the statistics of grievances received from such areas during the last three years indicating the number of grievances redressed thereof;
- (d) whether any awareness campaigns or training programmes have been conducted to promote citizen participation in CPGRAMS, if so, the details thereof and the impact achieved thereon;
- (e) whether any best practices in grievance redressal have been identified in the 30th CPGRAMS report across the Country, if so, the details thereof, States/UT-wise particularly in Uttar Pradesh; and
- (f) whether any roadmap has been prepared to replicate successful grievance redressal models nationwide, if so, the details thereof and the timeline for its implementation?

PM-WANI Scheme

4157. Dr. Ganapathy Rajkumar P:

Will the Minister of COMMUNICATION

be pleased to state:

- (a) the details of service providers and Public Data Offices(PDO) existed in the country under PM-Wani scheme;
- (b) whether the PDOA (PDO Aggregator) has been facing problems in procuring hardware for PDOs and there by bringing to a standstill in the Wi-Fi business; and
- (c) if so, the details thereof and the steps taken to improve the supply of hardware for the business?

Treatment of Mine Water

4158. Shri Dineshbhai Makwana:
 Dr. Rajesh Mishra:
 Shri Kota Srinivasa Poojary:
 Shri Yogender Chandolia:
 Shri Bidyut Baran Mahato:
 Shri Chhatrapal Singh Gangwar:

Will the Minister of COAL

be pleased to state:

(a) the measures being taken to ensure the sustainable utilization of mine water for irrigation without depleting ground water resources;

(b) the long-term plans for expanding the use of treated mine water for drinking purposes in other States;

(c) the details of investment made so far in infrastructure for mine water treatment across Coal and Lignite PSUs;

(d) the details and the number of villages expected to get benefit from the Memorandum of Understanding (MoU) signed between Western Coalfields Limited and Maharashtra State Power Generation Corporation Limited; and

(e) the details of NCL's plan for water management along with the extent of works completed so far?

Railway Line under Pradhan Mantri Gati Shakti

†4159. Shri Bhumare Sandipanrao Asaram:
 Dr. Shivaji Bandappa Kalge:

Will the Minister of RAILWAYS

be pleased to state:

(a) the details of the railway line projects identified/launched under the Pradhan Mantri Gati Shakti, the National Master Plan for multi-modal connectivity for implementation in the country, particularly in Maharashtra and in its Sambhajinagar district;

(b) the details of the routes identified for transportation of commodities like agricultural produce, fertilizers, coal, iron ore steel, cement, limestone etc.; and

(c) the steps taken by the Government to provide connectivity for faster development of the country?

Monitoring of Auctioned Mines

†4160. Shri Shyamkumar Daulat Barve:

Will the Minister of MINES

be pleased to state:

(a) whether the Government has identified 30 critical minerals including lithium to meet the growing demand of its energy transition, industries and infrastructure sector and if so, the details thereof;

(b) whether the Government proposes to set up a Project Monitoring Unit (PMU) to monitor the operation of nearly 500 major mineral and coal mines auctioned since 2015 and if so, the details thereof; and

(c) whether the Government has signed a Memorandum of Understanding (MoU) with the International Energy Agency to develop cooperation framework on critical minerals, essential materials used in clean energy technologies and if so, the details thereof?

Grievance Redressal Mechanism Sales on e-Commerce Platforms

4161. Shri M K Raghavan:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

(a) whether the Government has any plan to introduce a Unique Grievance redressal mechanism for issues related to sales on e-commerce platforms; and

(b) if so, the details thereof?

ABSS for Railway Stations of Delhi

†4162. Shri Ramvir Singh Bidhuri:

Will the Minister of RAILWAYS

be pleased to state:

(a) the number of railway stations in Delhi being developed as Amrit Bharat Stations;

(b) the time by which the work of modernization of stations identified under the said scheme is likely to be completed; and

(c) the amount of funds being spent by the Government on the said scheme?

Launches by NSIL

4163. Shri Baijayant Panda:

Will the PRIME MINISTER

be pleased to state:

(a) the total revenue generated by New Space India Limited (NSIL) since its inception in 2019;

(b) the total number of international and Indian customer satellites successfully launched by NSIL till date;

(c) whether NSIL has taken any steps towards indigenization of launching vehicle manufacturing and if so, the details thereof; and

(d) whether NSIL plans to expand its commercial space business through public-private partnerships and if so, the details thereof?

Employment Opportunities for Minorities

4164. Md. Rakibul Hussain:

Will the Minister of MINORITY AFFAIRS

be pleased to state:

(a) the efforts being made to enhance employment opportunities for minorities particularly in Government and Public Sector jobs;

(b) whether the Government has taken any special measures to create skill development programmes tailored to the needs of minority communities especially in rural and remote areas;

and

(c) if so, the details and current status of the implementation and success of schemes like the "Pradhan Mantri Kaushal Vikas Yojana" for minority youth?

Seismological Observations

4165. Smt. Shambhavi:
Shri Naresh Ganpat Mhaske:
Shri Rajesh Verma:
Shri Ravindra Dattaram Waikar:

Will the Minister of EARTH SCIENCES

be pleased to state:

(a) the details of the seismological observation which have been set up across the country to monitor earthquake activity since 2020, State-wise and year-wise;

(b) the details of the earthquake occurrences in the country during the last five years, State-wise and year-wise;

(c) the details of the initiatives implemented by the Government to develop an earthquake early warning system in the country;

(d) the details of the collaborations with the international agencies to share seismic data and improve forecasting;

(e) the steps taken by the Government to enhance seismic monitoring and improve data collection on the frequency of earthquakes in the country; and

(f) whether the Government is considering to expand India's earthquake forecasting capabilities with the help of artificial intelligence and machine learning and if so, the details thereof?

Delay in Issuance of New Ration Cards

4166. Ms. Praniti Sushilkumar Shinde:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

(a) whether the Government is aware of the delays faced by residents of North Solapur in obtaining new ration cards, increasing units or making name changes and if so, the steps being taken to streamline these processes;

(b) the measures being implemented by the Government to address irregular ration distribution and ensure the timely delivery of foodgrains to beneficiaries; and

(c) the steps being taken by the Government to expedite the issuance of documents from the Setu office to improve public service efficiency?

PMKKKY in Uttar Pradesh

†4167. Shri Arun Kumar Sagar:

Will the Minister of MINES

be pleased to state:

(a) whether the works under Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) are going on in the country particularly in Uttar Pradesh;

- (b) if so, the details and the current status thereof particularly in Uttar Pradesh as on date; and
- (c) the details of the central funds allocated and utilized for the purpose alongwith the number of beneficiaries during each of the last three years till date, State-wise?

Development Projects in Bodoland

4168. Shri Joyanta Basumatary:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION

be pleased to state:

- (a) the details of the ongoing development projects along with those running behind schedule in the Bodoland Territorial Region;
- (b) whether a number of projects are delayed due to financial sanction and fund release; and
- (c) if so, the details thereof and the action taken by the Government in this regard?

People Living Below Poverty Line

†4169. Shri Bhausahab Rajaram Wakchaure:

Will the Minister of PLANNING

be pleased to state:

- (a) the number of people in the country especially in rural areas who have been brought above the poverty line during the last three years as on date, State and year-wise;
- (b) the estimated number of people living below the poverty line as on date;
- (c) whether the Government proposes to raise the standard of living of people living below the poverty line by formulating a scheme for them;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Digital Connectivity in Kerala

4170. Shri Shafi Parambil:
Shri Rajmohan Unnithan:

Will the Minister of COMMUNICATION

be pleased to state:

- (a) the current status of mobile and digital connectivity in Kerala with the number of villages covered and not covered;
- (b) the challenges, if any, faced in expanding mobile and digital infrastructure across Kerala; and
- (c) the measures taken to bridge the digital divide and ensure equitable access to digital services in Kerala?

Improvement in PDS

†4171. Dr. Anand Kumar:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

(a) whether the Government is considering any other such new proposal to further improve the Public Distribution System (PDS), as the implementation and efficiency of PDS in the country has improved tremendously due to initiatives like digital technology, Unique Identification Number and reduction in leakages and corruption;

(b) if so, the details thereof;

(c) whether any action has been taken against those involved in irregularities and corruption in the PDS during the last five years and if so, the details thereof, State-wise; and

(d) whether the Government is considering to include more new food items being in the food items distributed under PDS and if so, the details thereof?

Coal Supply to Power Sector

†4172. Shri Chandan Chauhan:
Shri Anup Sanjay Dhotre:
Shri Manish Jaiswal:

Will the Minister of COAL

be pleased to state:

(a) whether the Government has prepared any strategy to ensure uninterrupted supply of 906 million tonnes of coal for the power sector during the financial year 2025-26;

(b) if so, the details thereof;

(c) the details of the measures taken to address anticipated coal shortages during peak summer months; and

(d) whether there is any contingency plan in place to address these unexpected demand surges and if so, the details thereof?

Special Trains for Mahakumbh 2025

†4173. Shri Tanuj Punia:

Will the Minister of RAILWAYS

be pleased to state:

the details of number of special train service from various States cancelled during Mahakumbh along with the number of passengers affected due to the same?

Contribution of Post Offices in Rural Economy

†4174. Smt. Bharti Pardhi:
Shri Shirang Appa Chandu Barne:

Will the Minister of COMMUNICATION

be pleased to state:

(a) whether the post offices can contribute to the development of rural economy and helps in reducing the urban and rural divide by providing essential services and financial inclusion in rural areas;

(b) if so, the details thereof and the steps taken in this regard;

(c) the manner in which the post offices can help in providing banking services to the rural population;

(d) whether widespread network of post offices is important for the last mile connectivity

particularly in remote areas with the emergence of e-commerce; and

(e) if so, the steps taken to connect widespread network of post offices with online business and expand its access to the market?

Facilities to Railway Porters

†4175. Shri Murari Lal Meena:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether the Government is planning to bring porters under the Minimum Wages Act, if so, the details thereof;

(b) whether the Government is considering to provide regular pay scales and benefits of social security schemes to porters if so, the details thereof;

(c) whether the Government is considering to provide modern equipments (trolleys, bag carriers) to make the work of porters more systematic and dignified, if so, the details thereof;

(d) whether the porters have been covered under Pradhan Mantri Jan Arogya Yojana (Ayushman Bharat) and the other Government Health Schemes if so, the details thereof;

(e) whether the Government is considering to provide accident insurance and life insurance schemes to porters if so, the details thereof; and

(f) whether the Government is taking steps to ensure proper arrangements of rest houses, drinking water, medical aid and toilets for porters at railway stations and other public places, if so, the details thereof?

BSNL Optical Fiber Network

4176. Shri Sanjay Dina Patil:
Dr. Amol Ramsing Kolhe:
Shri Nilesh Dnyandev Lanke:
Shri Mohite Patil Dhairyasheel Rajsinh:
Shri Bhaskar Murlidhar Bhagare:
Prof. Varsha Eknath Gaikwad:
Smt. Supriya Sule:

Will the Minister of COMMUNICATION

be pleased to state:

(a) the data on Gram Panchayats connected via the Optical Fiber Network, highlighting the progress in rural and remote regions, State-wise;

(b) the details of the States having the highest and lowest connectivity rates through BSNL's Optical Fiber Network;

(c) the targets for connecting all Gram Panchayats in the country through Optical Fiber and by when the Government plans to achieve them;

(d) whether there has been any delay in meeting the timeline for the completion of this project and if so, the reasons therefor;

(e) the details of the total expenditure incurred by BSNL for the Optical Fiber Network connectivity to Gram Panchayats so far;

(f) the challenges encountered in connecting Gram Panchayats in remote, hilly and tribal areas to the Optical Fiber Network; and

(g) the steps being taken to overcome these challenges and expedite connectivity?

MoU for Vocational Training

†4177. Shri Jugal Kishore:
Shri Bharatsinhji Shankarji Dabhi:
Shri Vijay Baghel:

Will the Minister of COAL

be pleased to state:

(a) the details of criteria for selection of 400 candidates under the vocational training programme as per the Memorandum of Understanding (MoU) signed between South Eastern Coalfields Limited (SECL) and Apparel Training and Design Centre (ATDC);

(b) the existing mechanism of track the success of the said vocational training initiative in terms of employment and self-employment;

(c) whether there is any plan to extend the said initiative to other coalfields of the country; and

(d) if so, the details thereof?

Innovations in the Mining Sector

†4178. Shri Manish Jaiswal:

Will the Minister of MINES

be pleased to state:

(a) whether the Government has assessed the impact of innovations in the mining sector on local employment generation and economic growth; and

(b) if so, the details thereof?

ROB at Rangapani Level Crossing

4179. Shri Raju Bista:

Will the Minister of RAILWAYS

be pleased to state:

(a) the status of the proposal for the construction of a Railway Overbridge (ROB) at Rangapani Level Crossing (LC) in North Bengal;

(b) the details of the project including the funds allocated and the expected timeline for its completion; and

(c) whether there has been any delay in the construction of the ROB and if so, the reasons therefor?

Transparency in Distribution of Foodgrains under PMGKAY

4180. Shri Vishnu Datt Sharma:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

(a) whether the Government is implementing the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) to provide free foodgrains to eligible beneficiaries, especially in the State of Madhya Pradesh;

(b) if so, whether the Government has identified and covered all eligible beneficiaries in the

districts of Katni, Panna and the town of Khajuraho in the Khajuraho Parliamentary Constituency;

(c) if so, the details thereof and the measures taken by the Government to ensure the effective and transparent distribution of foodgrains; and

(d) if not, the reasons therefor and the steps being taken by the Government to address the issue?

NeVA Digital Library

4181. Shri Manoj Tiwari:
Shri Yogender Chandolia:
Shri Chhatrapal Singh Gangwar:

Will the Minister of PARLIAMENTARY AFFAIRS

be pleased to state:

(a) the manner in which transparency and access to legislative proceedings through National e-Vidhan Application (NeVA) digital library likely is to be ensured;

(b) the details and types of records and documents available on NeVA platform at present along with the name of institutions;

(c) whether NeVA platform is likely to be made available in regional languages so that people may have access to it; and

(d) the details of the training programmes being conducted for legislators and Government officers to utilize NeVA platform?

Untapped potential of Ocean Energy

†4182. Shri Bajrang Manohar Sonwane:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

(a) whether the Government has recognised ocean energy as a renewable resource with untapped potential;

(b) if so, the details thereof;

(c) whether Eco Wave Power has signed Memorandum of Understanding (MoU) with BPCL to harness wave energy potential of India;

(d) if so, the details thereof and the quantity of energy likely to be generated; and

(e) the steps taken by the Government to establish wave energy as a mainstream energy source and meet the energy needs to millions of people living in the coastal areas?

5G Services in Tamil Nadu

4183. Shri Malaiyarasan D:

Will the Minister of COMMUNICATION

be pleased to state:

(a) the steps taken by the Government to roll out 5G services in the State of Tamil Nadu and the current status of its implementation;

(b) the number of cities and rural areas in Tamil Nadu covered under the 5G network so far and the timeline for the complete rollout across the State;

(c) the challenges encountered in the implementation of 5G services in Tamil Nadu

particularly in rural or remote areas and the manner in which the Government is addressing them;

(d) the total investment made for the 5G infrastructure in Tamil Nadu and the expected economic benefits for the State particularly in terms of employment, innovation and digital inclusion; and

(e) the initiatives being taken to ensure that the benefits of 5G services such as high-speed internet, enhanced connectivity and technological advancements are accessible to all sections of society including those in underserved and economically disadvantaged areas in Tamil Nadu?

Scheme to Increase Production of Renewable Energy

†4184. Smt. Vijaylakshmi Devi:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

(a) the details of the schemes being implemented by the Government in Eastern Bihar to increase the production of renewable energy keeping in view the adverse effect of conventional energy on the environment;

(b) the details of growth in production of renewable energy after the implementation of the said schemes; and

(c) the target set for renewable energy generation every year including the current year, State-wise?

Innovate2Educate

†4185. Shri Shankar Lalwani:

Shri Dushyant Singh:

Shri Parbhubhai Nagarbhai Vasava:

Shri Rajkumar Chahar:

Shri Hasmukhbhai Somabhai Patel:

Shri Mitesh Patel Bakabhai:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

(a) the steps being taken by the Government to ensure that the Innovate2Educate challenge fosters long-term innovation in the field of educational technology;

(b) the manner in which the Government is ensuring widespread participation especially from economically weaker sections and Government school students;

(c) the provisions being made to ensure that the devices designed in the competition are inclusive for children with disabilities such as providing features for visually impaired or neurodivergent learners;

(d) whether any financial support or incentives is likely to be provided for start-ups and small businesses that wish to commercialize the winning prototypes; and

(e) if so, the details thereof?

Computerization and Digitalization of Post Offices

4186. Shri Jagannath Sarkar:

Will the Minister of COMMUNICATION

be pleased to state:

(a) the details of the total number of Head Post Offices (HO), Sub-Post Offices (SO) and Branch Post Offices (BO) currently operational in West Bengal along with a district-wise breakdown;

(b) whether there has been any increase or decrease in the number of post offices in West Bengal during the last five years and reasons for any closures or relocations;

(c) whether the Government is aware of shortage of staff, delay in postal deliveries and poor infrastructure in several post offices in West Bengal and if so, the measures being taken to address these issues;

(d) the status of computerization and digitalization of post offices in West Bengal;

(e) whether all post offices have been integrated with core banking and digital payment systems, if so, the details thereof; and

(f) whether there are any pending proposals to set up new post offices in underdeveloped or high-demand areas of West Bengal and if so, the details thereof?

PM-VIKAS in Assam

4187. Shri Pradyut Bordoloi:

Will the Minister of MINORITY AFFAIRS

be pleased to state:

(a) the details of the number of beneficiaries and the funds allocated to and utilised by Assam under PM-Virasat Ka Samvardhan (PM-VIKAS) since the scheme's inception;

(b) the number of arts and crafts clusters that have been identified in Minority Concentrated Areas (MCAs) under PM-VIKAS along with the details of the quantum of funds released to them, district-wise;

(c) the details of the number of school dropouts who have received certification under the scheme since its inception, year-wise;

(d) whether any survey or study has been conducted to assess the post-training employment generation and entrepreneurship activities among women beneficiaries under the PM-VIKAS scheme in Assam and if so, the details thereof; and

(e) the details of the steps taken/being taken to improve awareness of PM-VIKAS in Assam, particularly in remote and flood-prone areas?

Women participation in STEM

4188. Ms Sayani Ghosh:

Will the Minister of SCIENCE AND TECHNOLOGY

be pleased to state:

(a) the schemes and policies that have been introduced to increase women's participation in Science, Technology, Engineering and Mathematics (STEM) education and careers;

(b) the details of the total financial assistance that has been allocated for women-led research projects under Government schemes;

(c) the data on the percentage of women enrolled in STEM courses at undergraduate, postgraduate and doctoral levels in India during the last five years;

(d) the percentage of women employed in STEM-related fields in Government and private sectors; and

(e) the number of women holding senior research positions and leadership roles in premier

scientific institutions such as ISRO, DRDO, IITs and CSIR etc.?

Nuclear Mission

†4189. Shri Damodar Agrawal:
 Shri Anurag Sharma:
 Shri Chavda Vinod Lakhamshi:
 Shri Bhojraj Nag:
 Smt. Roopkumari Choudhary:
 Dr. K Sudhakar:
 Dr. Bholu Singh:
 Shri Janardan Mishra:
 Ms Kangna Ranaut:

Will the PRIME MINISTER

be pleased to state:

(a) the manner in which the “Nuclear Mission” announced in the Union Budget 2025-26 is likely to transform Country's energy scenario;

(b) the key objectives of Research and Development (R&D) in Small Modular Reactors (SMRs);

(c) whether the Government has any plans to establish Small Modular Reactors (SMRs) in the Country and if so, the details thereof including proposed locations and timelines;

(d) the manner in which the said reactors are likely to contribute to Country's energy security;

(e) the manner in which recently launched Nuclear Energy Mission is likely to strengthen Country's commitment to clean and sustainable energy solutions;

(f) the details of new nuclear power plants proposed by the Government; and

(g) the details of the status of the production of indigenously developed nuclear reactors?

Life Saving Surgeries under 'Nanha Sa Dil' Initiative

†4190. Shri Bharatsinhji Shankarji Dabhi:
 Shri Rajesh Naranbhai Chudasama:
 Shri Rajkumar Chahar:
 Shri Buntty Vivek Sahu:
 Shri Parbhubhai Nagarbhai Vasava:

Will the Minister of COAL

be pleased to state:

(a) the number of children benefited from life saving surgeries under the 'Nanha Sa Dil' initiative so far along with the estimated number of beneficiaries during the next five years;

(b) whether the Government proposes to provide additional financial support to scale up the said initiative through Corporate Social Responsibility (CSR) allocation of Coal India Limited (CIL);

(c) if so, the details thereof;

(d) whether the Government proposes to sign Memorandum of Understanding (MoU) with other healthcare institutions to increase access to life saving surgeries; and

(e) if so, the details thereof?

Extraction of Critical Minerals from Tailings

4191. Shri Arun Bharti:

Will the Minister of MINES

be pleased to state:

(a) the details of the technological advancements being promoted to extract critical minerals from tailings efficiently;

(b) the details of the contribution of the recent budgetary exemption on cobalt powder, lithium-ion battery scrap, lead, zinc and other critical minerals in India's manufacturing sector;

(c) the steps taken by the Government to formulate a policy for the recovery of critical minerals from tailings;

(d) whether the Government is considering to provide incentives to encourage companies to invest in the recovery of critical minerals from mines tailings and if so, the details thereof; and

(e) whether the Government is considering any specific fiscal or tax incentives to promote the recovery of critical minerals from industrial waste and tailings and if so, the details thereof?

e-Kisan Upaj Nidhi

4192. Shri Bastipati Nagaraju:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

(a) the details regarding the total number of banks onboarded on e-Kisan Upaj Nidhi Portal, State-wise;

(b) whether the Government's CIBIL score is required for farmers to be registered on this portal;

(c) if so, the details regarding the minimum CIBIL score required for registration;

(d) the details regarding the total number of farmers registered on this portal, State-wise; and

(e) the details regarding the total amount of loans disbursed to farmers via this portal, State-wise?

New Train from Chhattisgarh to Bengaluru

†4193. Shri Vijay Baghel:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether the Government is aware that only one direct train, Vanganga Express is available on this route from Chhattisgarh to Bengaluru due to which passengers face difficulties in seat availability, travel time and convenience;

(b) if so, whether the Government proposes to start an additional direct train service from Chhattisgarh to Bengaluru considering the increasing demand for the same;

(c) the details of the pending proposal, if any, along with the time-frame for probable implementation; and

(d) if not, the reasons therefor including the proposed alternative steps likely to be taken in this regard?

Bima Gram Yojana in Tamil Nadu

4194. Shri Tharaniventhan M S:

Will the Minister of COMMUNICATION

be pleased to state:

- (a) the features of the Bima Gram Yojana;
- (b) the steps taken to implement the Bima Gram Yojana in Tamil Nadu and the number of villages in the State that have been covered under the scheme so far;
- (c) the number of individuals in Tamil Nadu who have benefited from the Bima Gram Yojana in terms of insurance coverage and the total amount of insurance claims settled in the State under this scheme;
- (d) the types of insurance products being offered under the Bima Gram Yojana in Tamil Nadu, and the manner in which the said scheme aims to improve financial inclusion in rural and underserved areas;
- (e) the challenges faced in the implementation of the Bima Gram Yojana in Tamil Nadu and the manner in which the Government is addressing these challenges to ensure better reach and participation; and
- (f) the measures being taken to create awareness about the Bima Gram Yojana among the rural population in Tamil Nadu to ensure maximum participation and benefit from the scheme?

Storage Systems for Agricultural Produce

4195. Shri Rajesh Naranbhai Chudasama:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) whether the Government has taken any initiative to develop efficient storage systems (warehouses, godowns, cold stores, integrated cold chains, etc.) at block and regional level for agricultural produce in Gujarat;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Development of Railway Stations in Kaushambi

4196. Shri Pushpendra Saroj:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the details of developed railway stations in Kaushambi and nearby areas;
- (b) whether many railway stations in rural Uttar Pradesh lack basic passenger amenities like clean platforms, drinking water, proper lighting and waiting areas, if so, the details thereof;
- (c) whether specific stations redevelopment projects have been planned for Kaushambi district and nearby railway stations like Sirathu and if so, the details thereof, district-wise;
- (d) whether new escalators, CCTV surveillance and better sanitation facilities have been introduced there; and
- (e) if so, the details thereof and if not, the reasons therefor?

Energy Needs of the Country

4197. Shri Rajmohan Unnithan:

Will the PRIME MINISTER

be pleased to state:

- (a) whether there is any plan to encourage the use of nuclear energy to meet energy needs of the country;
- (b) if so, whether new nuclear power plants are being set up in the country;
- (c) if so, the number of new nuclear power plants approved during the last five years; and
- (d) the number of approved nuclear power plants which have been set up or wherein the work of installation has started?

Renewable Energy Target

4198. Smt. Jyotsna Charandas Mahant:
Adv Dean Kuriakose:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

- (a) the progress made in achieving India's renewable energy target of 500 GW by the year 2030;
- (b) the status of the National Green Hydrogen Mission (NGHM) and investments made in green hydrogen production;
- (c) the challenges in integrating renewable energy into the national grid and solutions proposed; and
- (d) the Government's initiatives to promote offshore wind energy projects?

National Geospatial Mission

4199. Smt. D K Aruna:
Shri Chamala Kiran Kumar Reddy:

Will the Minister of SCIENCE AND TECHNOLOGY

be pleased to state:

- (a) whether the Government is working out a National Geospatial Mission to develop foundational geospatial infrastructure and data and using PM-Gati Shakti, this Mission will facilitate modernization of land records, urban planning and design of infrastructure projects'; and
- (b) if so, the details thereof and present status thereof, State-wise including Andhra Pradesh, Telangana and Uttar Pradesh?

Expansion of IT Exports and IT Industries

4200. Shri Madhavaneni Raghunandan Rao:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

the details regarding the expansion of IT exports and IT industries across the country, State-wise particularly in Telangana since 2014?

Dedicated Freight Corridors in NER

4201. Shri Gaurav Gogoi:

Will the Minister of RAILWAYS

be pleased to state:

(a) the current status of any proposed or planned Dedicated Freight Corridors (DFCs) in the North-Eastern Region (NER) along with their expected completion timelines;

(b) whether the Government has conducted any feasibility studies for constructing DFCs in NER and if so, the key findings thereof;

(c) the financial allocation for freight corridor development in NER under the railway infrastructure budget for FY 2025 and the future funding plans;

(d) whether the Government has conducted any Environmental Impact Assessment (EIA) for the proposed DFCs in NER; and

(e) if so, the key findings regarding deforestation, biodiversity impact and the mitigation measures planned by the Government?

Potash Deposits in Punjab

4202. Shri Gurmeet Singh Meet Hayer:

Will the Minister of MINES

be pleased to state:

(a) whether any studies have been conducted to identify potash deposits in Punjab and if so, the details thereof;

(b) the estimated quantity and quality of potash reserves found in these areas;

(c) the details of the plan to extract these potash reserves;

(d) whether the extraction involves land acquisition or advanced drilling methods are to be employed to minimize land disruption; and

(e) if so, the details thereof along with the projected timelines for the commencement and completion of potash extraction operations?

5G Lab at Gauhati University

4203. Dr. Bhola Singh:

Will the Minister of COMMUNICATION

be pleased to state:

(a) the manner in which the establishment of the 5G Lab at Gauhati University will contribute to research and innovation in next generation telecom technologies; and

(b) the details of the measures being taken to bridge the digital divide in rural Assam through initiatives like Samridhi Gram Yojana?

Research and Professional Programmes

4204. Shri Shashank Mani:

Will the Minister of SCIENCE AND TECHNOLOGY

be pleased to state:

(a) whether the Government has undertaken initiatives to develop an inclusive society and empower various sections of society through Science and Technology (S&T) interventions, if so, the details thereof;

(b) whether the Government has implemented steps to develop research and professional programmes aimed at supporting marginalized and backward classes; and

(c) if so, the details thereof including efforts to provide high levels of education and skilled employment opportunities?

Distribution of Foodgrains under NFSA

4205. Shri Muhammed Hamdullah Sayeed:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

(a) the current status of the implementation of the National Food Security Act (NFSA) and the number of beneficiaries that have been covered under the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) during the last year;

(b) whether the Government has taken measures to ensure the timely distribution of foodgrains under the NFSA and if so, the details thereof; and

(c) the number of grievances related to foodgrain distribution which have been resolved during the last year?

Coal Supply to Power Plants

†4206. Shri Ummeda Ram Beniwal:

Will the Minister of COAL

be pleased to state:

(a) the number of power plants to which Coal has been allocated in Barmer of Rajasthan during the last ten years and the details of norms and rules under which such allocation has been made;

(b) the price of allocation made in addition to the total quantity of coal allocation made to the said power plants;

(c) whether any variations have been observed in such allocations and if so, the details thereof;

(d) whether scant supply of coal has been made in Barmer which is adversely affecting power generation and if so, the remedial measures taken in this regard;

(e) whether any coal depots exist in Barmer and if so, the current status of operation of such depots;

(f) whether any operational power plant is lying closed in Barmer and if so, the reasons therefor; and

(g) the time since when such projects have been closed and the reasons of the said closure along with the details of the revenue losses during the above closure, year-wise?

Content Moderation on OTT Platforms

†4207. Shri Trivendra Singh Rawat:

Shri Tejasvi Surya:

Shri Tapir Gao:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

(a) the regulation model for OTT platforms along with the salient features of the guidelines that they are being made to follow;

(b) whether the Government has made it mandatory for OTT platforms to disclose their internal content moderation and age-classification processes;

(c) whether the Government is considering to amend the IT Rules, 2021 to impose stringent penalties in case of violations by OTT platforms; and

(d) if so, the details of the proposed amendments and penalties in this regard?

Increase in Nuclear Power Generation

4208. Shri Mani A:

Will the PRIME MINISTER

be pleased to state:

(a) whether the Government has set any target to increase the country's nuclear power generation capacity by 70 per cent in the next five years;

(b) if so, the details thereof and the steps taken by the Government to achieve this target;

(c) the number of atomic power station functioning in the State of Tamil Nadu along with its total capacity;

(d) whether the Government has proposed a nuclear power project in Tamil Nadu which would be largest nuclear power generation in the world, if so, the details thereof along with the current status of the project and the time by which it is likely to be completed; and

(e) the other steps taken by the Government to augment the nuclear power generation in the country?

Global Safety Standards in Mining

4209. Smt. Rachna Banerjee:

Will the Minister of MINES

be pleased to state:

(a) the details of strategies implemented to ensure that local communities around mining areas benefit economically from mining projects in terms of job creation, infrastructure development and education;

(b) the manner in which the Government is monitoring the safety of workers in the mining industry and the details of improvements being made to ensure that mining operations meet global safety standards;

(c) the concrete measures being taken to curb illegal mining and reduce the environmental and social harm it causes in view of the fact that illegal mining continues to be a significant issue in many regions of the country; and

(d) the health programme being implemented to mitigate the negative effects of mining operations on local health, including respiratory problems and waterborne diseases?

Railway Policy on Base Kitchen Supervisor and Catering Manager

†4210. Shri Arvind Ganpat Sawant:
Shri Sanjay Uttamrao Deshmukh:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the details of the Railway Board's Policy on Base Kitchen Supervisor and Catering Manager as per Commercial Circular No. 24/2023;
- (b) whether Hotel Management graduates were to be appointed as per the above policy;
- (c) if so, the details of the places where the Management Graduates have been appointed;
- (d) the number of Base Kitchens set up under the above policy;
- (e) the number of Base Kitchens where Hotel Management Graduates have been appointed;
- (f) the number of trains and rakes contracted along with the number of rakes manned by hotel management graduates under the above policy;
- (g) whether the Railway Board's Policy has been violated by Indian Railway Catering and Tourism Corporation; and
- (h) if so, the action being taken by the Government against the officials?

Passengers fined without Ticket

4211. Smt. Mala Roy:
Shri Adhikari Deepak Dev:
Shri Ujjwal Raman Singh:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the number of passengers caught without ticket by the Government across the Country during the year 2023-24;
- (b) the number of passengers fined for travel without ticket in New Delhi & Prayagraj and Varanasi railway stations during the period from 15.01.2025 to 28.02.2025, State-wise;
- (c) the number of special ticket checking campaigns conducted across the Country to curb without ticket passengers during the said period; and
- (d) the amount of fine collected by the Government from the said passengers during the said period, State-wise?

Construction of Camp Offices

4212. Dr. Kadiyam Kavya:

Will the Minister of PARLIAMENTARY AFFAIRS

be pleased to state:

- (a) whether there is a proposal to construct camp offices for Members of Parliament in their constituency headquarters across the country;
- (b) if so, the details of the proposal including the estimated cost, timeline for completion and the facilities to be provided in these camp offices;
- (c) whether the Government has consulted with the Members of Parliament and other stakeholders on this proposal and if so, the details of the feedback received; and
- (d) the steps taken by the Government to ensure that these camp offices are utilized

effectively and efficiently by the Members of Parliament for the benefit of their constituents?

Promoting Climate-Resilient Crops under PDS

4213. Shri E T Mohammed Basheer:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

(a) the manner in which the Government is preparing the food distribution system to handle climate impacts like droughts or floods; and

(b) the initiatives taken by the Government to promote climate-resilient crops under PDS?

Doubling of Ara-Sasaram Railway Line

4214. Shri Sudama Prasad:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether the Government has initiated steps for doubling the Ara-Sasaram railway line, if so, the details of the project and if not, the reasons therefor;

(b) the current status of the railway line from Ara-Bhabua Road to Mundeshwari Sthan for which survey has been done but construction hasn't started;

(c) the details of the response of Railways on authorising halts for following trains at Ara Junction, Patna-New Delhi Rajdhani Express, Patna-Indore Express, Akal Takht Express, Rajendra Nagar-Howrah Express-Ranchi Express (should run daily), Ganga Damodar Express;

(d) the details of the steps taken by the Government for ensuring timely completion of the foot-over bridge construction at Ara's eastern Gumit crossing; and

(e) the details of the response of the Government on long standing demand for establishing a first-aid centre at Ara Junction and starting ambulance service from the station to Sadar Hospital for handling railway accidents efficiently?

Rejected and Expired Food Items

4215. Shri Eatala Rajender:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

(a) whether the Government is ensuring that rejected and expired food items are not being rebranded and sold for public consumption and also FSSAI has directed all licensed food manufacturers and importers to submit quarterly data on such foodstuffs through an online portal and the latest directive covers three key areas i.e. quantity of products failing internal quality testing, volume of expired or returned products from the food supply chain and detailed records of product disposal including destruction, auction or alternative use with specific buyer and waste disposal agency information; and

(b) if so, the details thereof and the steps being taken in this direction along with action taken on violations found till now, State-wise and the corrective steps proposed for future?

Sevottam & Grievance Redressal Workshop

4216. Smt. Mala Rajya Laxmi Shah:
Shri Gajendra Singh Patel:
Shri Praveen Patel:

Will the PRIME MINISTER

be pleased to state:

(a) the manner in which the National Workshop on Sevottam and Grievance Redressal contribute to improving public service delivery across the country;

(b) the manner in which the Department of Administrative Reforms and Public Grievances (DARPG) is leveraging technology to modernize CPGRAMS for better citizen interface;

(c) the measures taken/being taken by the Government to ensure the effective implementation of the Right to Services Act across 22 States and Union Territories; and

(d) the details of expected benefits of auto-escalation processes and ranking systems in improving State and district-level grievance resolution?

Number of Dilapidated Railway Bridges

†4217. Shri Rajeev Rai:

Will the Minister of RAILWAYS

be pleased to state:

(a) the number of dilapidated railway bridges in the country which pose threat to train operations thereupon;

(b) whether the Government has formulated any scheme to repair/rebuilt the said bridges;

(c) if so, the number of such bridges in the districts of Mau, Ghazipur, Gorakhpur, Azamgarh and Ballia in Uttar Pradesh proposed to be repair/rebuilt by the Government; and

(d) the time by when the said repair/rebuilding work is likely to get completed?

National Broadband Mission in Andhra Pradesh

4218. Shri G M Harish Balayogi:
Shri Lavu Sri Krishna Devarayalu:

Will the Minister of COMMUNICATION

be pleased to state:

(a) whether the Government has established a National Fiber Grid to maintain a record of the entire optical fiber network across the country;

(b) if so, the details regarding the existing optical fiber network in Andhra Pradesh including total fiber length, coverage across Konaseema and Palnadu districts and major service providers involved;

(c) the details regarding the villages in Konaseema and Palnadu districts where broadband connectivity is operational under the National Broadband Mission, especially in schools, colleges, health centres, Anganwadi centres, police stations, post offices, Government offices and other public institutions;

(d) whether the Government has plans to expand broadband connectivity to villages in Konaseema and Palnadu districts that currently lack access under the proposed Broadband Mission 2.0;

(e) if so, the details of the specific villages and institutions in Konaseema and Palnadu districts planned for broadband expansion along with the implementation timeline;

(f) whether the Government is collaborating with private sector companies, State Governments, or international agencies to accelerate broadband expansion in rural areas; and

(g) if so, the details thereof?

Complaints Registered on CPGRAMS Platform

†4219. Shri Balya Mama Suresh Gopinath Mhatre:

Will the PRIME MINISTER

be pleased to state:

(a) the details of the number of complaints registered on the Centralised Public Grievance Redress and Monitoring System (CPGRAMS) and the status of their redressal, State-wise;

(b) whether the Government is implementing any new system to increase transparency in redressal of public grievances, if so, the details thereof and if not, the reasons therefor;

(c) the details of the new schemes implemented to promote e-governance; and

(d) whether online monitoring of public grievances is being done under the Digital India initiative, if so, the details thereof, and if not, the reasons therefor?

Tracking of Private Capital Expenditure

4220. Shri Kripanath Mallah:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION

be pleased to state:

(a) the objectives and expected outcomes of the new annual survey being conducted by the Ministry to track private capital expenditure and manner in which this initiative is likely to improve the current understanding of private investment trends in the country; and

(b) the manner in which the Ministry plans to differentiate its data collection from existing sources like the Centre for Monitoring Indian Economy (CMIE)?

Sale of Low-quality Products on e-Commerce Platforms

†4221. Shri Sanatan Pandey:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

(a) the steps taken by the Government to check the sale of spurious and low-quality products on e-commerce platforms along with the details thereof; and

(b) the new initiatives taken by the Government to make consumers aware of their rights and simplify the process of filing complaints along with the details thereof?

PRITHVI Scheme

4222. Shri Adhikari Soumendu:

Will the Minister of EARTH SCIENCES

be pleased to state:

(a) whether the PRITHVI scheme provides advanced warning services for natural disasters like cyclones, floods, heat waves and earthquakes and if so, the details thereof;

(b) whether the scheme ensures precise weather forecasts for land and oceans to enhance safety and minimize property damage in adverse weather conditions and if so, the details thereof; and

(c) whether the scheme encourages the development of technology for exploring and sustainably harnessing oceanic resources and if so, the details thereof?

BharatNet Project in Karnataka

4223. Shri P C Mohan:

Will the Minister of COMMUNICATION

be pleased to state:

(a) the steps being taken to expedite the implementation of BharatNet Phase-II in rural areas of Karnataka including timelines for completion;

(b) whether the Government has identified any challenges in deploying high-speed broadband in remote and tribal areas of Karnataka;

(c) if so, the details thereof and the measures taken to address them; and

(d) the details of the financial allocations for BharatNet in Karnataka under the Universal Service Obligation Fund (USOF) for the 2025-26 budget?

Electricity Generation Capacity through Nuclear Energy

4224. Shri Dhairyasheel Sambhajirao Mane:

Shri Sudheer Gupta:

Shri Chavan Ravindra Vasantryao:

Will the PRIME MINISTER

be pleased to state:

(a) the present electricity generation capacity of the Country through nuclear power generation;

(b) whether the Government is working on any indigenously developed technology to generate electricity through atomic energy and if so, the details thereof;

(c) the extent to which this indigenously developed technology will reduce the Country's dependency on foreign countries and solve the problem of shortage of electricity in the Country;

(d) whether the Government has entered into any agreements with any foreign country/countries for supply of fuel which is the major obstacle in electricity generation through nuclear power; and

(e) if so, the details thereof along with the names of the foreign countries?

Revenue from Spectrum Auction

4225. Shri Balashowry Vallabhaneni:

Will the Minister of COMMUNICATION

be pleased to state:

(a) whether the Government has approved the reuse of nearly 1100 MHz spectrum;

(b) if so, the details of the bands in which the above spectrum is going to be used;

(c) the anticipated revenue that the Government is expected to generate by auctioning the said spectrum;

(d) the time by which the said spectrum is going to be auctioned;

(e) whether the said spectrum is going to be used for 5G and 6G services and if so, the details thereof; and

(f) whether the Department of Communications has yet to take a call on the 6 GHz band and if so, the details thereof?

New Draft Space Law

4226. Dr. Mohammad Jawed:
Shri Imran Masood:

Will the PRIME MINISTER

be pleased to state:

(a) the timeline for finalising and notifying the new draft space law and the manner in which it is different from the initial version prepared six years ago;

(b) the key provisions in the new draft law to streamline foreign investment and increase private sector participation in India's space industry;

(c) the regulatory and punitive powers proposed to be given to Indian National Space Promotion and Authorization Centre (IN-SPACE) to ensure better compliance and governance in the space sector; and

(d) the status and operational framework of the proposed Rs. 1,000 crore venture capital fund for space startups and the estimated timeline for its implementation?

New Warehouses in Gujarat

4227. Smt. Geniben Nagaji Thakor:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

(a) the number of warehouses in Gujarat;

(b) whether the Government has any plan to open new warehouses in Gujarat; and

(c) if so, the details thereof?

TPWS failure for Slowdown in Speed of Vande Bharat/Gatiman/Shatabdi Express

4228. Shri Sasikanth Senthil:

Will the Minister of RAILWAYS

be pleased to state:

(a) the details of the number of Vande Bharat Express trains currently operational in the Country;

(b) the details of maximum operating speed of each Vande Bharat Express train, route-wise;

(c) the details of reasons for the recent decision to reduce the operating speed of certain Vande Bharat, Gatiman and Shatabdi Express trains;

(d) whether this decision, citing TPWS failures, indicates a lack of adequate investment in and maintenance of critical railway infrastructure, thereby jeopardizing passenger safety and comfort, if so, the details thereof;

- (e) the reasons for opting for a simplistic solution like speed reduction instead of proactively addressing the root causes of TPWS failures and ensuring the reliability of safety systems; and
- (f) whether the Government plans to implement any measures to improve the overall safety and reliability of train operations in the Country, if so, the details thereof?

Tidal Energy Generation

4229. Shri Azad Kirti Jha:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

- (a) the total power generation from tidal energy (in million kWh) in the country for each of the last ten years, State-wise;
- (b) the details of installed capacity (in MW) of tidal energy projects in India along with their locations and operational status;
- (c) whether the Government has undertaken any pilot projects or feasibility studies for tidal energy development and if so, the details thereof;
- (d) the challenges identified in the large-scale adoption of tidal energy in India and the steps being taken to address them; and
- (e) whether the Government has any plans or policies to promote tidal energy investment as part of its renewable energy strategy and if so, the details thereof?

Uranium Imports

4230. Dr. D. Purandeswari:

Will the PRIME MINISTER

be pleased to state:

- (a) the details of the key international sources from which India currently imports uranium along with the uranium imported from the aforementioned countries since 2020, country and year-wise;
- (b) the details of the long-term pricing agreements with exporting countries to ensure cost stability in uranium imports;
- (c) the details of the amount allocated, sanctioned, disbursed and expended for importing uranium since 2020 along with the cost of imported uranium compared to domestically mined uranium, year-wise;
- (d) the measures taken/being taken by the Government to reduce India's dependency on imported uranium and enhance domestic uranium production; and
- (e) whether the Government has any data on the estimated future demand for uranium keeping in mind the India's plan to expand its nuclear power plant capacity, if so, the details thereof along with the expected demand and the manner in which the Government plans to meet it?

Challenges in Spectrum Auction 2024

4231. Shri Vishaldada Prakashbapu Patil:

Will the Minister of COMMUNICATION

be pleased to state:

- (a) whether the Government has examined the factors behind the subdued response to the 2024 spectrum auction where a significant portion of the offered spectrum remained unsold;
- (b) if so, the details of the analysis and the primary challenges identified in attracting higher participation from telecom service providers;
- (c) whether the Government has reviewed the pricing, reserve bidding mechanisms or spectrum allocation policies to address industry concerns and enhance auction outcomes;
- (d) if so, the details thereof and the findings of such a review and any policy adjustments being considered; and
- (e) the specific steps being planned to optimize spectrum allocation and ensure that future auctions generate greater interest and revenue for the telecom sector?

Ban on Stoppage of Trains in Bihar

4232. Shri Raja Ram Singh:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether the people of Karakal, Bihar demanded to lift the ban on stoppage of trains in the following stops Dihri, Ankora, Bikramganj and other, if so, the details thereof;
- (b) whether the Government has taken cognizance of the ban regarding the stoppage, if so, the details thereof and if not, the reasons therefor; and
- (c) the details of action taken report on lifting the ban from stoppage of trains?

Aim of National Quantum Mission

4233. Dr. Nishikant Dubey:

Will the Minister of SCIENCE AND TECHNOLOGY

be pleased to state:

- (a) whether the Government has approved a National Quantum Mission;
- (b) if so, the details thereof; and
- (c) the details of the aims and objectives of the said Mission?

Sustainable Coal Mining Practices

†4234. Shri Imran Masood:

Will the Minister of COAL

be pleased to state:

- (a) the measures taken by the Union Government under Mission Life to promote sustainable and environment friendly coal mining practices;
- (b) the details of budgetary outlay made to fund research and development (R&D) in the coal sector during the last five years;
- (c) the details of coal mines abandoned, closed or discontinued by Coal India Limited (CIL) during the last five years; and
- (d) the details of the technologies being adopted by CIL in its underground and opencast mines so as to enhance sustainability and efficiency?

Renewable Energy Share of Jharkhand

4235. Shri Vishnu Dayal Ram:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

- (a) whether it is true that renewable energy accounts for only around 12 per cent of Jharkhand's total power capacity compared to the national average of approximately 46 per cent;
- (b) if so, the steps being taken to bridge this gap and enhance Jharkhand's renewable energy capacity; and
- (c) the key challenges faced in achieving a higher renewable share in Jharkhand's energy mix and the measures being taken to address these challenges?

Railway Station Redevelopment Programme in Tamil Nadu

4236. Shri S Jagathratchakan:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the number of railway stations in Tamil Nadu identified for redevelopment under the Railway Station Redevelopment Programme;
- (b) the current status of these projects including timelines for completion;
- (c) whether there have been any delays or budget overruns;
- (d) if so, the steps taken/being taken by the Government to address these issues and ensure timely completion of the projects; and
- (e) the status of Tindivanam-Nagari Railway Line project?

Collection under District Mineral Fund

4237. Shri Pradeep Purohit:

Will the Minister of COAL

be pleased to state:

- (a) the total amount collected and utilized under the District Mineral Fund (DMF) in Jharsuguda district in Odisha during each of the last three years;
- (b) the company-wise and Government mining share of DM Fund contribution in Odisha during this period;
- (c) the list of development projects undertaken in Jharsuguda using DM Fund along with expenditure incurred thereon and current status thereof, work-wise; and
- (d) the measures taken by the Government to ensure transparency, accountability and independent evaluation of DM Fund projects?

Selection of Sonepat and Jind Railway Stations under ABSS

†4238. Shri Satpal Brahamchari:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether Sonapat and Jind railway stations have been selected under Amrit Bharat Station Scheme (ABSS) for their upgradation as stations with world class facility and if so, the details thereof;

(b) the salient features and infrastructural improvement under this scheme in Jind and Sonapat railway stations including improvement in travel facilities, digital services and robust infrastructure;

(c) the details of the total budget allocated for the development of Jind and Sonapat railway stations under ABSS and the limit for the completion of the project; and

(d) whether the Government has received proposal for stoppage of train number 20807/20808 and 22455/22456 and if so, the details thereof?

Positive Breathalyser Results among Loco Pilots

4239. Shri Chamala Kiran Kumar Reddy:
Shri Suresh Kumar Shetkar:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether Railway authorities were recently caught off guard by a sudden increase in positive breathalyser results among loco pilots during mandatory tests before start of duty, however, subsequent blood tests at the chemical examiner's laboratory revealed that alcohol content in almost all blood samples was nearly zero and issued a circular instructing all running staff (loco pilots) to avoid consumption of homoeo medicine, soft drinks and tender coconut water, plantain, cough syrup, mouthwash and so on before signing on for duty; and

(b) if so, the details thereof and action taken thereon?

Community Radio Content Challenge

†4240. Shri Bhojraj Nag:
Smt. Smita Uday Wagh:
Shri Kanwar Singh Tanwar:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

(a) the manner in which the Community Radio Content Challenge contributes towards empowering local communities by amplifying their voices and addressing grassroots issues in different regions of the country, State and district-wise including Kanker district of Chhattisgarh, Jalgaon district of Maharashtra and Uttar Pradesh;

(b) whether the Government has undertaken any initiatives to enhance the role of community radio in tackling region-specific challenges with a special focus on rural and agricultural concerns in different regions of the country and if so, the details thereof, State and district-wise including Kanker district of Chhattisgarh, Jalgaon district of Maharashtra and Uttar Pradesh;

(c) the measures being implemented to ensure greater participation from diverse regions in the Community Radio Content Challenge to make it more inclusive and representative in different regions of the country, State and district-wise including Kanker district of Chhattisgarh, Jalgaon district of Maharashtra and Uttar Pradesh;

(d) the manner in which the Government proposes to leverage community radio to promote public health awareness, rural development and support for farmers in different regions of the country, State and district-wise including Kanker district of Chhattisgarh, Jalgaon district of

Maharashtra and Uttar Pradesh; and

(e) whether there is any proposal to launch a radio station in Kanker district of Chhattisgarh and if so, the details thereof?

Joint Research Initiatives by India and Saudi Arabia for Mineral Exploration

†4241. Shri Pradeep Kumar Singh:
Shri Chhatrapal Singh Gangwar:

Will the Minister of MINES

be pleased to state:

(a) the specific field in which training is likely to be provided to geologists from Saudi Arabia, Africa and Central Asia by Geological Survey of India Training Institute (GSITI), Hyderabad;

(b) the investment opportunities discussed between India and Saudi Arabia in the field of mineral exploration;

(c) whether any joint research initiatives have been taken between India and Saudi Arabia in the field of mineral exploration; and

(d) if so, the details thereof?

Upgradation of Amritsar Railway Station

4242. Shri Gurjeet Singh Aujla:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether the current infrastructure is inadequate to handle increasing footfall efficiently in Amritsar Railway Station;

(b) whether there is an urgent need to modernize the station with world-class amenities, improved passenger facilities, enhanced security, visually appealing structure that reflects heritage city;

(c) whether any request has been received to grant a special financial package for comprehensive upgradation to boost tourism;

(d) if so, the details thereof;

(e) proposed timeline, budget allocation for the said project; and

(f) whether the Government considers to provide special grant for transformation of Amritsar Railway Station into a world-class facility, if so, the details thereof?

Deep Tech Startups

4243. Shri B K Parthasarathi:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

(a) the total number of deep tech start ups registered in the country, location-wise;

(b) the total number of deep tech start ups financed under the Start up Financing Pillar of India AI Mission, location-wise;

(c) the amount of funds sanctioned and released for the assisted start ups, start up-wise;

(d) the details regarding the type of interventions, the assisted start ups are seeking to develop, start up-wise;

- (e) the number of industry-led AI projects approved under India AI Mission, location-wise; and
- (f) the type of social impact envisaged by the assisted industry-led projects, project-wise?

Fake Advertisement

4244. Shri Amrinder Singh Raja Warring:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) whether the Government is aware of fake advertisement and claims about nutraceutical products in the country;
- (b) if so, the steps taken by the Government to control and regulate the fake claims in the interest of consumers;
- (c) the details of penal provisions that exist to deter such practices; and
- (d) the steps taken by the Government to raise awareness about such practices amongst the consumers?

Quality Control under PDS

4245. Shri Janardan Singh Sigiwal:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) whether the Government has put in place any mechanism to ensure quality control over the food provided under Public Distribution System (PDS) through ration shops;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether any action is taken in case of violations of quality norms;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether any grievance redressal mechanism has been set up for filing complaints in cases of lapses in quality; and
- (f) if so, the details thereof and if not, the reasons therefor?

MEMU Trains from Thiruvananthapuram

4246. Dr. Shashi Tharoor:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether the Southern Railway is changing passenger train services to Mainline Electric Multiple Units (MEMU) trains, operating under the Thiruvananthapuram Railway Division;
- (b) if so, the details thereof;
- (c) whether the Government has any plans to introduce a passenger train or MEMU service between Thiruvananthapuram and Tirunelveli, passing through Neyyattinkara, Parashala and Nagercoil town, if so, the details thereof;
- (d) the details of the number of daily train services operating between Thiruvananthapuram and Nagercoil; and
- (e) the details of the current passenger volumes on the Thiruvananthapuram–Nagercoil, Nagercoil–Tirunelveli and Nagercoil–Chennai segments?

Renewable Energy facilities in Border Areas

4247. Shri Manish Tewari:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

(a) whether the Government has amended or relaxed any existing rules, regulations or security protocols to permit the establishment of a renewable energy facility in close proximity to the Indo-Pakistan border and if so, the details thereof;

(b) the details of the permissions and clearances granted for the establishment of the said facility including the name of the company involved;

(c) the details of exact location, size and capacity of the proposed renewable energy facility along with its proximity to critical defence infrastructure and strategic military zones;

(d) whether any objections or concerns were raised by the Ministry of Defence regarding the project and if so, the details thereof and the manner in which these concerns have been addressed; and

(e) whether the Government intends to review or reconsider the decision to permit the establishment of this facility in light of national security concerns and if so, the details thereof and if not, the reasons therefor?

Convergence of Components of PM-KUSUM in Agriculture Infrastructure Fund

†4248. Shri Hanuman Beniwal:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

(a) whether the Government proposes the convergence of Component-A of Pradhan Mantri-Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) in the Agriculture Infrastructure Fund;

(b) if so, the time by which it is likely to be done and if not, the reasons therefor;

(c) whether the Union Government has received any proposal from the Government of Rajasthan in this regard; and

(d) if so, the details of the action taken by the Government on the said proposal till date?

Mechanisms to Minimise Rail Accidents

4249. Ms. S Jothimani:

Will the Minister of RAILWAYS

be pleased to state:

(a) the details of rail accidents reported during the last five years, including the number of casualties, causes thereof and the regions most affected;

(b) the measures taken by the Government to enhance railway safety and accident prevention, including the status of implementation of Kavach (Train Collision Avoidance System) and track modernization;

(c) whether any recent investigations have identified human error, infrastructure failure or technical malfunctions as the primary cause of rail accidents, if so, the corrective actions taken by the Government;

(d) the details of compensation provided to the victims of railway accidents including steps

taken to expedite the claims process for affected families; and

(e) whether the Government has introduced any new policies, safety audits or emergency response mechanisms to minimize rail accidents and improve disaster management, if so, the details thereof?

Internet Service Provider

4250. Shri Putta Mahesh Kumar:
Shri Tangella Uday Srinivas:
Shri Appalanaidu Kaliseti:

Will the Minister of COMMUNICATION

be pleased to state:

(a) the status of the Government action on the Telecom Regulatory Authority of India (TRAI) recommendations from November 2022 and February 17, 2025, regarding an internet exchange policy and the timeline for introducing a specific policy for Internet Exchange Points (IXPs);

(b) the criteria used by the Government to differentiate between an Internet Exchange Point (IXP) and an Internet Service Provider (ISP) along with the rationale behind requiring IXPs to hold ISP licenses;

(c) the Government's position on the policy gap in licensing requirements for IXPs given that the National Internet Exchange of India (NIXI) obtained an ISP license only in December 2024 despite operating since 2003 without one; and

(d) the planned reforms, if any, to establish a distinct regulatory framework for IXPs, along with the expected timeline for implementation?

System Reforms in Train Operations

4251. Shri Zia Ur Rehman:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether the Government is aware that there is a dire need for systemic reforms in train operations;

(b) if so, the details of the initiatives proposed to be taken by the Government in this regard; and

(c) if not, the reasons therefor?

Establishment of DD Kendra in Meerut

†4252. Shri Arun Govil:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

(a) whether the Government proposes to establish a Doordarshan Kendra or a new FM radio station in Meerut as Meerut is an important city of historical, educational and industrial importance but there is need for expansion of digital media, broadcasting series and Government telecommunications facilities and there has been regular demand to strengthen Doordarshan Kendras, Akashvani (FM Radio), Digital Broadcasting Services and Government Information System and if so, the details thereof;

(b) the steps taken by the Government to boost Digital India Campaign in Meerut; and

(c) whether the Government is considering to develop any new communication system for dissemination of information on Government policies and schemes in a more effective way in Meerut?

Hybrid Renewable Energy Parks

4253. Shri Kunduru Raghuvier:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

(a) whether the Government proposes to expand solar energy projects in Nalgonda district of Telangana and if so, the details thereof;

(b) whether there is any proposal for hybrid renewable energy parks and if so, the details thereof; and

(c) the steps being taken to increase solar adoption among farmers?

Improvement of Mobile Network in Chhattisgarh

†4254. Shri Brijmohan Agrawal:

Will the Minister of COMMUNICATION

be pleased to state:

(a) whether the Government is implementing any special scheme to improve mobile network and internet connectivity in rural and remote areas of Chhattisgarh and if so, the details thereof;

(b) whether the Government is giving priority to the extension of 5G network in Chhattisgarh and if so, the details of the areas where this service has been made available so far;

(c) whether the Government is formulating any scheme to open new post offices or to digitalise postal services in Chhattisgarh and if so, the details thereof;

(d) the steps being taken to improve BSNL services in Chhattisgarh, particularly in rural areas; and

(e) whether the Government proposes to expand post office banking services in Chhattisgarh to provide better financial services in rural areas and if so, the details thereof?

Installation of Doppler Weather Radar

4255. Shri Tangella Uday Srinivas:

Will the Minister of EARTH SCIENCES

be pleased to state:

(a) whether the Government has launched Mission Mausam to augment the Doppler Weather Radar (DWR) network across the country for comprehensive radar coverage and improved weather forecasting accuracy;

(b) if so, the details of the proposed installation of 87 additional DWRs by 2026, along with their locations, State-wise;

(c) whether the Government plans to install a Doppler Weather Radar in Kakinada under this initiative considering its vulnerability to cyclones and extreme weather events;

(d) if so, the details thereof along with the timeline and budget allocated for the installation of a DWR in Kakinada; and

(e) the overall impact expected from this initiative in enhancing disaster preparedness and early warning systems in Andhra Pradesh and other coastal regions?

**Expansion of Semi-conductor Manufacturing and Electronics
Production in Andhra Pradesh**

4256. Shri Krishna Prasad Tenneti:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

(a) the details of semi-conductor and electronics manufacturing projects approved for Andhra Pradesh under the Semicon India Programme including the planned projects in Bapatla Parliamentary Constituency;

(b) the funds allocated and utilized for setting up of semi-conductor fabrication (fab) units, chip design centres or Electronic Manufacturing Clusters (EMCs) during each of the last five years;

(c) the number of direct and indirect employment opportunities created through these initiatives, State-wise especially for Andhra Pradesh; and

(d) the steps taken to attract private investment and ensure self-reliance in semi-conductor production as part of Make in India and Atmanirbhar Bharat initiatives?

PM-SGMBY in North Eastern States

4257. Dr. Angomcha Bimol Akoijam:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

(a) whether the Pradhan Mantri-Surya Ghar Muft Bijli Yojana (PM-SGMBY) has been implemented in the North Eastern States;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the number of applications received from residents of the North Eastern States under the Yojana and the amount of subsidies provided thereunder, year-wise, State-wise and district-wise for Manipur; and

(d) the number of rooftop solar installations in the State of Manipur, district-wise?

New Railway Lines in Jharkhand

4258. Shri Chandra Prakash Choudhary:

Will the Minister of RAILWAYS

be pleased to state:

(a) the details of the ongoing new railway line projects in Jharkhand;

(b) the details of the funds allocated/sanctioned for development of these new lines;

(c) the details of the current status of new rail line connecting between Parasnath to Giridih via Madhuban;

(d) the details of the funds allocated/sanctioned to above said new rail line and reason for non-implementation of the above said project along with the expected timeline for completion of the same;

(e) whether the Government has received any proposal regarding a new rail line from Howrah to Gaya via Giridih by Vande Bharat Train; and

(f) whether the Government is working on connecting direct train access to Kolkata from Giridih, if so, the details thereof?

Operational Coal Mines

4259. Shri Asaduddin Owaisi:

Will the Minister of COAL

be pleased to state:

(a) the list of currently operational coal mines in the country along with the estimated reserves for each mine;

(b) the list of defunct coal mines in the country along with the year in which each mine became defunct;

(c) whether any measures are being undertaken for the redevelopment of these defunct mines or for sections within operational mines that are currently not in use; and

(d) if so, the details thereof and if not, the reasons therefor?

Modernization and Expansion of Sugar Factories

4260. Shri Maddila Gurumoorthy:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

(a) the details of policies or schemes formulated by the Government to support the modernization and expansion of sugar factories and the development of sugarcane farming particularly in regions such as the Tirupati Parliamentary Constituency segment;

(b) whether the Government has any plans to establish a dedicated research institute in Andhra Pradesh, similar to the National Sugar Institute, to facilitate research on sugarcane improvement, production and management; and

(c) if so, the details and the location thereof along with the scope of research activities for the benefit of sugarcane farmers and sugar industries in Tirupati and other regions of Andhra Pradesh?

Loan Schemes under National Minorities Development & Finance Corporation

4261. Dr. Byreddy Shabari:

Shri G Lakshminarayana:

Will the Minister of MINORITY AFFAIRS

be pleased to state:

(a) the details of various loan schemes offered by National Minorities Development and Finance Corporation (NMDFC) including eligibility criteria and funding structure;

(b) the details of the number of beneficiaries and the total amount of loans disbursed under NMDFC schemes during the last five years, State and district-wise particularly for Andhra Pradesh;

(c) whether NMDFC operates through State Channelizing Agencies (SCAs) or any other financial institutions and if so, the details thereof;

(d) the details of interest rates applicable to different NMDFC loan schemes and whether any interest subvention or subsidy is provided to beneficiaries and if so, the details thereof; and

(e) the measures taken by the Government to ensure the accessibility of NMDFC schemes to the intended beneficiaries, particularly in rural and economically weaker areas?

Progress of National Green Hydrogen Mission

4262. Shri Anil Yeshwant Desai:
Shri Ravindra Dattaram Waikar:
Shri Naresh Ganpat Mhaske:
Dr. Shrikant Eknath Shinde:
Smt. Shambhavi:
Shri Rajesh Verma:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

(a) the progress of the National Green Hydrogen Mission (NGHM) along with its key objectives in making India a global leader in clean hydrogen production;

(b) the details of financial incentives and policy support being provided to green hydrogen start ups, electrolyzer manufacturers, and renewable energy firms involved in hydrogen production;

(c) the manner in which Government plans to integrate solar, wind and green hydrogen technologies to achieve India's net-zero carbon emission goals by 2070 along with the efforts made towards making India as green energy hub;

(d) the status of international collaborations and joint ventures with countries like Japan, Germany and UAE in the field of green hydrogen and fuel cell technology; and

(e) the manner in which National Green Hydrogen Mission contributes to employment generation, industrial decarbonization and reducing India's dependence on imported fossil fuels?

Electrification Project in Railways

4263. Dr. Kalanidhi Veeraswamy:
Shri Benny Behanan:

Will the Minister of RAILWAYS

be pleased to state:

(a) the details of the status of the 100 per cent electrification of railway tracks under the National Electrification Project including the percentage of tracks already electrified, State-wise particularly in 2024-25;

(b) the details of the funds sanctioned, allocated and utilised for this project particularly for Tamil Nadu;

(c) the details of the environmental benefits expected from the full electrification of railways, particularly in terms of reducing carbon emissions and reliance on fossil fuels;

(d) the details of the impact of full electrification on operational efficiency, including reduction in fuel costs, travel time and improvement in train speeds;

(e) the challenges faced during the implementation of the electrification project, particularly in remote or difficult terrains and the steps being taken to overcome them; and

(f) the timeline for the completion of the 100 per cent electrification project across the Indian Railways network?

Platform Ticket Sale at New Delhi Railway Station

4264. Shri Adhikari Deepak Dev:

Will the Minister of RAILWAYS

be pleased to state:

(a) the details of the platform ticket sold from New Delhi Railway Station during the last six months, month-wise;

(b) the details of per day average platform ticket sale from New Delhi Railway Station (six month average); and

(c) the detail of the number of sold platform tickets on 15th February 2025 from New Delhi Railway station?

Solar Pumps under PM-KUSUM

4265. Dr. Jayanta Kumar Roy:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

(a) the number of farmers in Jalpaiguri district benefitted from the Pradhan Mantri Kisan Urja Suraksha Evam Utthaan Mahabhiyan (PM-KUSUM) meant for solar-powered irrigation pumps;

(b) whether there are plans to expand the scheme to cover more agricultural lands in the district; and

(c) if so, the details of subsidy allocations and timelines for implementation?

Import of Edible oil

4266. Shri Prabhakar Reddy Vemireddy:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

(a) whether it is a fact that the country imports 55-60 per cent of its edible oil requirement;

(b) if so, the details thereof along with the countries from which India is importing its edible oil;

(c) whether the Government has initiated a survey to find out edible oil consumption in the country and if so, the details thereof;

(d) whether it is also true that Rs. 10,100 crore has been allotted for this survey and if so, the details thereof; and

(e) the details of the efforts being made to bring down imports of edible oil and push production from 39 million tonnes during 2022-23 to 70 million tonnes by 2030-31?

Deep-Sea Exploration

4267. Shri Haribhai Patel:

Will the Minister of EARTH SCIENCES

be pleased to state:

(a) the details on the progress of country's first manned submersible for deep-sea exploration;

(b) the contribution and achievement of the aforementioned Mission in harnessing untapped marine resources for sustainable development;

(c) the details of the technological innovations being developed under the aforementioned Mission;

(d) the measures taken/being taken by the Government to ensure that Indian scientists and engineers receive the necessary training for deep-sea exploration;

(e) the steps taken by the Government to encourage indigenous development of deep-sea exploration equipment; and

(f) whether the Government has any data on the aforementioned Mission's contribution in job creation and skill development in the marine and blue economy sector and if so, the details thereof?

Effectiveness of LBSNAA's Training Sessions

4268. Adv. Chandra Shekhar:

Will the PRIME MINISTER

be pleased to state:

(a) the mechanisms put in place to evaluate the effectiveness of training in preparing officers for real-world administrative challenges, considering the rigorous training regimen at Lal Bahadur Shastri National Academy of Administration (LBSNAA) including physical drills, academic sessions and field visits; and

(b) the manner in which the academy addresses feedback from trainees and stakeholders to continuously improve its training programmes?

Fortification of Grains, Cereals and Pulses

4269. Shri C N Annadurai:

Shri Navaskani K:

Shri Selvam G:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

(a) whether the Government is providing fortified grains, cereals and pulses through the Public Distribution System (PDS);

(b) if so, the details of the fortified food variants being supplied including the types of nutrients added;

(c) the States and Union Territories where fortified grains, cereals and pulses are currently being distributed through PDS;

(d) the standards followed for fortification of grains, cereals and pulses supplied through PDS;

(e) whether the Government conducts regular quality checks on fortified food items distributed through PDS and if so, the details of such quality control measures;

(f) whether the distribution of fortified grains through PDS has led to a reduction in malnutrition and micronutrient deficiencies;

(g) if so, the details of such studies or reports assessing the impact of fortified food distribution; and

(h) the steps taken by the Government to further improve the nutritional quality of food distributed under PDS?

Kavach coverage in Railways

4270. Shri Tejasvi Surya:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the number of railway lines and networks covered and being covered by the Kavach technology in the country, division-wise;
- (b) the status of the completion of the Kavach lines in other networks;
- (c) the total amount sanctioned so far for the implementation of the Kavach technology;
- (d) whether the use of Kavach would help in prevention of accidents and derailments and if so, the details thereof; and
- (e) whether there is any similar technology in use in rail networks in other countries and if so, the details thereof?

Roadshow on Offshore Sand Mining

4271. Adv Dean Kuriakose:

Will the Minister of MINES

be pleased to state:

- (a) whether the Government has organised a roadshow to seek proposed investment for offshore sand mining in Kerala recently;
- (b) if so, the places where the Roadshows were held and the sites which have been identified for offshore sand mining in Kerala;
- (c) the total amount spent by the Indian Rare Earths Limited (IREL) for the event and the break up thereof;
- (d) whether any Public Sector Unit of the Government of Kerala was involved in the local co-ordination of the event;
- (e) if so, the details of the funds spent by the Government of Kerala towards the local hospitality and arrangement of the event; and
- (f) whether any impact study on the livelihood of fishermen community was conducted by IREL and if so, the details thereof?

Challenges of Land Acquisition for Nuclear Power Projects

4272. Dr. Prashant Yadaora Padole:
Dr. Kalyan Vaijinathrao Kale:

Will the PRIME MINISTER

be pleased to state:

- (a) the steps taken/being taken by the Government to address the challenges in land acquisition for nuclear reactor projects along with the measures planned to ensure fair and adequate compensation to landowners in the future;
- (b) the Government's strategy to overcome obstacles in ensuring a consistent and reliable supply of components from domestic industries for atomic energy projects;
- (c) the measures being implemented by the Government to promote adequate production and supply of domestic components for atomic energy projects while minimising environmental impact and adhering to sustainability goals; and
- (d) the details of the number of sites explored by the Government as part of its three stage nuclear power programme to utilise thorium-based reactors?

Waste to Wealth Technologies

4273. Smt. Kamaljeet Sehrawat:

Will the Minister of SCIENCE AND TECHNOLOGY

be pleased to state:

(a) whether Council of Scientific and Industrial Research (CSIR) has taken steps to encourage research and development of Waste to Wealth Technologies to value add the concept of Circular Economy; and

(b) if so, the details thereof and if not, the reasons therefor?

Installation of Rooftop Solar

4274. Shri Y S Avinash Reddy:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

(a) whether the Government has reviewed the progress of Pradhan Mantri Roof Top Solar Scheme introduced recently and if so, the details thereof;

(b) whether it is a fact that the scheme has not been implemented in its full vigour despite the efforts made by the Government and if so, the details thereof and the reasons therefor; and

(c) the steps taken by the Government to achieve desired results?

Connecting Solar and Wind Power to Grid

4275. Shri Aditya Yadav:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

(a) whether the Government has formulated any action plan to achieve the goal of connecting 35 GigaWatts of solar and wind power to the country's grid by March 2025;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Mobile Connectivity in Ladakh

4276. Shri Mohmad Haneefa:

Will the Minister of COMMUNICATION

be pleased to state:

(a) the specific steps taken to improve mobile and internet connectivity in remote and rural areas of the UT of Ladakh and the timeline for completing these initiatives;

(b) whether the Government has prepared any index regarding the availability and quality of 4G and 5G connectivity;

(c) if so, the details thereof in respect of UT of Ladakh;

(d) whether there are plans to establish more digital and telecom infrastructure in the UT of Ladakh, if so, the details thereof; and

(e) the number of Gram Panchayats/villages in the UT of Ladakh currently lacking reliable mobile network coverage and the measures being taken to address this gap?

Budgetary Allocation for Education of Minorities

4277. Ms Iqra Choudhary:

Will the Minister of MINORITY AFFAIRS

be pleased to state:

(a) the reason for the sharp decrease in budgetary allocation for educational empowerment for minorities in the 2025-26 Budget;

(b) the reason for slashing the budget of education schemes for madrasas and minorities and the budget that has been allocated for the scheme since 2014;

(c) the number of scholarships that have been awarded under various minority education schemes during the last five years, State-wise; and

(d) the specific steps taken by the Government to prevent educational inequality from worsening due to reduced financial support for minority education?

Passengers Travelling between Jaunpur and Maharashtra-Gujarat

4278. Adv Priya Saroj:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether the Government has data on the number of passengers travelling annually between Jaunpur district of Uttar Pradesh and the States of Maharashtra and Gujarat, if so, the details thereof;

(b) whether any assessment or study has been conducted regarding the volume of passengers, especially during peak periods like festivals, between these regions, if so, the details thereof;

(c) whether the Government has reviewed the adequacy of the current frequency of trains operating between Jaunpur district and major cities in Maharashtra and Gujarat, in view of consistently high passenger demand, if so, the details thereof;

(d) whether the present services meet the demand adequately, if so, the details thereof; and

(e) whether the Government has any proposals under consideration to introduce new trains or increase the frequency of existing trains, if so, the details thereof and the timeline for implementation and if not, the reasons therefor?

Periodical Medical Examination for Loco Pilots

4279. Shri S Venkatesan:

Will the Minister of RAILWAYS

be pleased to state:

(a) the details of the maximum speed of trains in the Country;

(b) whether average speed of train is increasing year by year, if so, the details of average speed for the last five years;

(c) the details of the norm for PME (Periodical Medical Examination) for loco pilots operating high-speed trains and number of trains coming under this category along with details of names of trains with numbers; and

(d) the details of the number of loco pilots of High speed trains getting PME every year along with intervals during the last five years; and

(e) whether only pilots getting PME are allowed to operate the trains with high speed and only after any deviations noticed and action taken, if so, the details thereof?

ROBs/RUBs in Virudhunagar

4280. Shri Manickam Tagore B:

Will the Minister of RAILWAYS

be pleased to state:

(a) the status of the long-pending demand for the construction of a ROB or RUB in the Virudhunagar Constituency, the time by when the local population likely to find a resolution to this critical infrastructure issue;

(b) the details of the allocation of funds required for railway infrastructure projects in the said district including the construction of ROBs, RUBs and the upgrading of existing tracks, the time when the funds are likely to be disbursed to ensure timely completion;

(c) whether Government has any plans to reconsider the addition of more stoppages for important trains at Virudhunagar and also review and adjust the current train timings to meet the present needs of commuters in the region, if so, the details thereof; and

(d) whether the Government has provided update on the plans to upgrade the station to a full-fledged junction given the growing importance of Tiruparankundram railway station, if so, the steps taken/being taken by the Government to accommodate growing passenger demand?

Schemes to increase Investment in NER

†4281. Shri Dilip Saikia:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION

be pleased to state:

(a) the schemes implemented by the Government during the last five years to increase investment in the North-Eastern Region (NER) of the country along with the current status of the same;

(b) the details of amount of funds allocated and spent under such schemes during the aforesaid period; and

(c) the steps being taken by the Government for the successful implementation of the said schemes along with the change/impact being noticed in the NER after the same?

CPGRAMS Reforms Version 7.0

4282. Shri Arvind Dharmapuri:

Will the PRIME MINISTER

be pleased to state:

(a) whether the Government has implemented CPGRAMS Reforms Version 7.0 across all Ministries and Departments, if so, the details thereof along with the timelines of its implementation;

(b) the number of public grievances received, resolved and pending under CPGRAMS since the launch of Version 7.0;

(c) whether the Government has conducted an assessment of user satisfaction with CPGRAMS 7.0, and if so, the key findings thereof;

- (d) whether the Government plans to further upgrade CPGRAMS and if so, the details thereof;
- (e) whether the Government has integrated Common Service Centres (CSCs) for grievance lodging and if so, the details thereof; and
- (f) Whether the Government has undertaken training programmes for officials handling CPGRAMS grievances under Version 7.0, if so, the number of officials trained across the Ministries and States?

Re-examination of Tungsten Blocks

4283. Shri Suresh Kumar Shetkar:

Will the Minister of MINES

be pleased to state:

- (a) whether the Government has instructed Geological Survey of India (GSI) to re-examine the various tungsten blocks in the country particularly in notified biodiversity heritage sites famous for archaeological monuments and if so, the details thereof;
- (b) whether GSI has been suggested to explore the possibility of redefining the boundaries by excluding the biodiversity heritage site from the block and if so, the details thereof;
- (c) whether Union Government has requested various States to keep the process of issuing the Letter of Intent to the preferred bidder, Hindustan Zinc Limited on hold for the time being considering the representations received against auctioning the blocks in the country; and
- (d) if so, the details and the present status thereof?

Increase in number of attempts and age limit for UPSC-CSE Examination

†4284. Shri R K Chaudhary:

Will the PRIME MINISTER

be pleased to state:

- (a) the basis on which the rules related to the number of attempts and age limit in the UPSC-CSE examination decided;
- (b) whether there is any demand to increase the number of attempts and age limit in the UPSC exam;
- (c) whether the number of attempts and the age limit for the UPSC-CSE examination has been increased and if so, the details thereof;
- (d) whether any discussion is going on at the Judiciary or Government level regarding the number of attempts and age limit in the UPSC-CSE examination and if so, the details thereof;
- (e) the role of DoPT in conducting the UPSC examination; and
- (f) the role of DoPT in determining the service conditions and promotion policies of the officers selected by the UPSC?

Fire Safety Norms in Railway Coaches

4285. Shri Anto Antony:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the current total number of railway coaches in operation and equipped with fire extinguishers;

(b) the timeline for ensuring 100 per cent compliance with fire safety norms across all railway coaches;

(c) the steps being taken by the Government to ensure compliance with fire safety regulations in railway coaches; and

(d) the measures taken by the Government to ensure regular inspection and maintenance of fire safety equipment in railway coaches?

Energy Security by Domestic Coal Reserves

4286. Shri Shirang Appa Chandu Barne:
Smt. Bharti Pardhi:

Will the Minister of COAL

be pleased to state:

(a) the extent to which domestic coal reserves contribute to the country's energy security and self-reliance;

(b) whether the existing coal reserves of the country are being effectively utilised and if so, the technologies being used to enhance extraction and processing efficiency;

(c) the manner in which the Government is working to increase coal production from domestic coal reserves along with the success achieved so far in this regard;

(d) the extent to which India has reduced its dependence on coal imports along with the further steps needed to reduce it further; and

(e) the environmental consequences of extraction and use of coal reserves along with the manner in which these are being mitigated?

Road To Game Jam

4287. Dr. Vinod Kumar Bind:
Shri Pratap Chandra Sarangi:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

(a) the steps being taken by the Government to support the growth of the AVGC-XR (Animation, Visual Effects, Gaming and Comics along with Augmented Reality/Virtual Reality and the Metaverse) sector in India in line with initiatives like the "Road to Game Jam";

(b) whether the Government is considering to provide financial assistance, tax incentives or grants for young game developers and startups participating in such competitions and if so, the details thereof; and

(c) whether there are any plans to introduce a national-level AVGC-XR policy to promote India as a global hub for gaming and immersive technologies and if so, the details thereof?

Mineral Exploration under NMEP

4288. Shri Dhaval Laxmanbhai Patel:

Will the Minister of MINES

be pleased to state:

(a) the steps taken to accelerate mineral exploration and resource mapping under the National Mineral Exploration Policy (NMEP);

(b) the details of the regions identified for mineral exploration along with the minerals targeted under NMEP; and

(c) the role of private players and public-private partnerships in mineral exploration along with the incentives provided to them?

Sea Sand Mining Tender

4289. Shri Hibi Eden:

Will the Minister of MINES

be pleased to state:

(a) whether the Government intends to revise the tendering process to mandate an Environmental Impact Assessment (EIA) before awarding mining contracts rather than allowing it to be conducted afterward, if so, the details thereof and if not, the reasons therefor;

(b) whether the Government considers it appropriate to award a sea sand mining tender before conducting a detailed EIA, if so, the details thereof and if not, the reasons therefor;

(c) whether the Government will take steps to ensure that the EIA is conducted by an independent and neutral agency instead of the firm/organization/individual that wins the mining bid, if so, the details thereof and if not, the reasons therefor;

(d) whether the Government will consider halting or reviewing the mining tender process until a comprehensive and transparent EIA is conducted, if so, the details thereof and if not, the reasons therefor; and

(e) whether the Government acknowledges the risk that mining companies may manipulate EIAs in their favour, if not, the details thereof?

Old Railway Bridges in Tamil Nadu

4290. Shri Navaskani K:
Shri Selvam G:

Will the Minister of RAILWAYS

be pleased to state:

(a) the details of the repair and maintenance work undertaken for old railway bridges in Tamil Nadu during the last three years;

(b) whether regular safety inspections of railway bridges in Tamil Nadu are conducted;

(c) if so, the frequency of such inspections and the agencies responsible for them;

(d) whether the Government has set up any monitoring mechanism to ensure the timely repair of structurally weak bridges, if so, the details thereof;

(e) whether the Government has identified old railway bridges in Tamil Nadu that are in a dilapidated condition;

(f) if so, the number of such bridges identified during the last three years, district-wise;

(g) whether the Government has any plans to replace old and dilapidated railway bridges in Tamil Nadu with new ones; and

(h) if so, the number of bridges identified for replacement and the estimated cost of such projects and the timeline set for the completion of new bridge construction?

Cybersecurity Threats and National Preparedness

4291. Adv. Adoor Prakash:
Shri Benny Behanan:
Dr. Dharamvira Gandhi:
Shri K Sudhakaran:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

(a) the number of reported cybersecurity breaches affecting critical infrastructure and Government systems in the year 2024;

(b) the initiatives taken to enhance cybersecurity preparedness including the implementation of the National Cyber Security Strategy; and

(c) the measures being undertaken to strengthen cooperation with private sector companies and international partners to combat cyber threats?

Wind Energy Generation

†4292. Shri Chintamani Maharaj:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

(a) whether the Government has taken any initiative for the generation of wind energy in the country;

(b) if so, the details of installed capacity of wind energy and power generation therefrom at present, State-wise;

(c) whether there has been an increase in wind energy generation during the last three years;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) the details of the ranking of India in wind energy installation at international level?

New FM Station in Pathanapuram

4293. Shri Kodikunnil Suresh:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

(a) whether the Government had previously announced the establishment of a new FM radio station in Pathanapuram, Kerala and if so, the details of the announcement including the proposed frequency and expected launch timeline;

(b) the current status of the project including the progress made in terms of infrastructure development, frequency allocation and licensing;

(c) whether any delays have occurred in the implementation of the FM station and if so, the reasons for the delay and the revised timeline for its operationalization;

(d) the estimated budget allocated for the establishment of the FM station and the funds released so far; and

(e) whether the Government has any plans to expedite the project to ensure better radio coverage and communication services for the people of Pathanapuram and surrounding areas?

Time Use Survey

4294. Shri P P Chaudhary:
Ms Kangna Ranaut:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION

be pleased to state:

- (a) the manner in which the Time Use Survey (TUS) helps policymakers to design targeted educational programmes;
- (b) the details of the initiatives being taken to further encourage learning activities, especially among women;
- (c) the manner in which the findings of TUS are likely to be used to enhance extracurricular and skill-based learning opportunities; and
- (d) the key takeaways from the TUS for bridging the urban-rural educational divide?

Survival of Fair Price Shops

4295. Prof. Sougata Ray:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) whether the Government is concerned about the non-viable conditions of the Fair Price Shops (FPSs) across the country;
- (b) if so, the steps taken to ensure their viability with a minimum margin of Rs. 50,000 per month per shop;
- (c) the steps taken/proposed to be taken to minimize the harassment of the rationees due to non-availability of network, server down, mis-match of fingerprints etc.; and
- (d) the reasons for not allowing sale of various essential commodities through FPSs for enhancing their viability which helps to check the spiralling prices of such commodities?

Functionality of Non Working Quartz Mines

4296. Smt. Malvika Devi:

Will the Minister of MINES

be pleased to state:

- (a) the steps being taken to ensure the functionality of non working quartz mines and semiprecious stone mines in Kalahandi and the functionality of non working granite mines in Nuapada;
- (b) the steps being taken to ensure the safety of mine workers especially with regards to safe handling of explosives during blasting operations in mines; and
- (c) the steps being taken to tackle the issue of illegal sand mining and the illegal transportation of manganese ore in Odisha?

Unmanned Level Crossings in Tamil Nadu

4297. Shri Selvam G:
Shri Navaskani K:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the number of unmanned level crossings in Tamil Nadu as on date;
- (b) the number of accidents reported at unmanned level crossings in Tamil Nadu during the last three years;
- (c) whether the Government has set a timeline for the complete elimination of unmanned level crossings in Tamil Nadu and if so, the details thereof;
- (d) the details of projects undertaken to replace unmanned level crossings with Road Over Bridges (ROBs) or Road Under Bridges (RUBs) in the State;
- (e) the challenges encountered by the Government in the elimination of unmanned level crossings and the measures being taken to overcome these challenges;
- (f) whether the Government has undertaken any technology-driven solutions to improve safety at unmanned level crossings; and
- (g) if so, the details of such initiatives including the installation of automatic warning systems, surveillance and public awareness campaigns?

Progress under PM-KUSUM

†4298. Dr. Shivaji Bandappa Kalge:
Smt. Delkar Kalaben Mohanbhai:
Shri Bhumare Sandipanrao Asaram:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

- (a) whether the Pradhan Mantri-Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) is being implemented with the objective of providing energy and water security, making agriculture sector diesel free and generating additional income for farmers by producing solar energy in various States of the country especially in Maharashtra including Chhatrapati Sambhaji Nagar district and Dadra and Nagar Haveli Union Territory and if so, the details thereof;
- (b) the details of the progress made in this regard in the country including Maharashtra particularly in Chhatrapati Sambhaji Nagar district and Union Territory of Dadra and Nagar Haveli, State/UT-wise and district-wise; and
- (c) the challenges faced during the implementation of the said scheme along with the measures proposed to be taken to address the same?

Unemployment Rate

†4299. Smt. Delkar Kalaben Mohanbhai:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION

be pleased to state:

- (a) whether it is true that the unemployment rate of youth in the country is the highest in the world and if so, the details thereof;
- (b) whether the sample designs of national surveys also yielded the same figures and if so, the details thereof;
- (c) the details of data regarding unemployment rate in the country including the Union Territory of Dadra and Nagar Haveli during each of the last five years, State/UT-wise; and
- (d) whether concrete steps are being taken by the Government to reduce the unemployment rate and create/provide more employment opportunities in the country and if so, the details

thereof?

DPR for Installation of Kavach

4300. Dr. C M Ramesh:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether it is true that the Detailed Project Report (DPR) for the installation of Kavach has been prepared for 6000 route kilometers and if so, the details thereof;

(b) whether it is also true that detailed estimates for the above 6000 route kilometers have also been prepared by the Railways and if so, the details thereof;

(c) whether the Kavach 4.0 is different from Kavach 3.0 specifications and if so, the details thereof; and

(d) whether any long-term plan has been prepared for the installation of Kavach, including the laying of optical fiber cable, installation of telecom towers, providing equipment at stations and locos and installation of trackside equipment and if so, the details thereof?

Setting up of Nuclear Power Plants

†4301. Shri Chhotelal:

Dr. Thirumaavalavan Tholkappiyan:

Will the PRIME MINISTER

be pleased to state:

(a) whether the Government has proposals for setting up of new nuclear power plants and research institutions to promote clean energy production in the country and if so, the details thereof; and

(b) whether the Government has any plan to increase the Nuclear reactor or its production capacity in the country and if so, the details thereof?

Financial Assistance to Sugar Mills

4302. Shri Lavu Sri Krishna Devarayalu:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

(a) the details regarding the number of functional sugar mills, State-wise;

(b) the details regarding the number of applications received and approved by the Government from sugar mills to avail interest subvention under the scheme for extending financial assistance to sugar mills;

(c) the details regarding the number of sugar mills availing financial assistance from the Government since the scheme's inception, State and year-wise;

(d) the amount of funds allocated and disbursed under this scheme since its inception classified, State, year and bank-wise; and

(e) the details regarding the number of beneficiaries whose accounts have turned into Non-Performing Assets (NPAs) since the scheme's inception, State-wise and year-wise?

Status of Amrit Bharat Station Scheme for Kannur Railway Station

4303. Shri K Sudhakaran:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the status of the implementation of the Amrit Bharat Station Scheme for the development of Kannur Railway Station;
- (b) whether there has been any delay in the implementation of the said scheme;
- (c) if so, the details thereof along with the reasons for the delay; and
- (d) the timeline for the completion of the project at Kannur Railway Station?

Strengthening of Consumer Protections Laws

4304. Smt. Pratima Mondal:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) the steps being taken by the Government to integrate digital technologies such as biometric authentication and smart ration cards into the PDS thereby ensuring greater accountability;
- (b) the steps being taken by the Government to strengthen consumer protection laws in India to ensure that consumers receive safe, high-quality and fairly priced goods; and
- (c) the manner in which the Government ensures adequate buffer stock management, preventing shortages of staple foodgrains like rice, wheat and pulses?

Pending Public Grievances

4305. Dr. K Sudhakar:

Will the PRIME MINISTER

be pleased to state:

- (a) whether any public grievances are pending with the Government at the end of the year 2024;
- (b) if so, the details thereof including the reasons therefor;
- (c) the number of public grievances received by the Government in the year 2025 so far; and
- (d) the details of public grievances pending with respect to the Karnataka Government along with the average time duration taken by the Government for disposal of grievances?

Upgradation of Railway Stations as Smart Stations

†4306. Shri Ajay Bhatt:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether the Government proposes to develop the existing railway stations across the country as per international standards, if so, the details thereof, State/UT-wise;
- (b) the number of railway stations in the country particularly in Uttarakhand and border areas identified for upgradation as smart stations;

- (c) the details of funds sanctioned, allocated and utilised for redevelopment of all railway stations, particularly in Uttarakhand during the last three years, year/State-wise;
- (d) whether the Government has set any target for the said redevelopment works; and
- (e) the number of railway stations already upgraded or developed as the smart stations as per international standards during the last two years, year/State-wise?

Growth in Media and Entertainment Industry

4307. Shri Jai Prakash:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

- (a) whether it is a fact that the media and entertainment industry has been experiencing tremendous growth in the past few years and this industry has become very competitive by undergoing a dramatic transformation as advances in Augmented Reality (AR) and Virtual Reality (VR);
- (b) if so, the details thereof;
- (c) whether this industry is facing a lot of problems with regard to copyright and conversion of digital platform and its utilization; and
- (d) if so, whether the Government is contemplating to introduce measures to safeguard their interest?

Use of AI and ML in Data Collection

†4308. Shri Devesh Shakya:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION

be pleased to state:

- (a) whether the Government is making application of technologies like Big Data, Artificial Intelligence (AI), Machine Learning (ML) and Block Chain in the Ministry of Statistics and Programme Implementation (MoSPI) to make data collection and analysis more effective and if so, the details thereof;
- (b) whether the Government is embarking on having digital sensors and automated data analytics in place for real-time tracking of indicators such as GDP, unemployment, industrial production, if so, the current status thereof and action plan for the same;
- (c) whether the Government is considering adoption of a block chain-based data management system to ensure transparency and credibility of data published by the Ministry, if so, the details of the modalities and estimated timelines thereof; and
- (d) whether the Government is setting up a task force of data scientists and tech experts to bring the National Statistical System at par with global standards and if so, the action plan prepared/to be prepared for the purpose?

Initiative to Propagate value of Buddhism and Jainism

†4309. Shri Ananta Nayak:

Will the Minister of MINORITY AFFAIRS

be pleased to state:

(a) whether the Government has taken any initiative to propagate the values of Jainism and Buddhism in the country;

(b) if so, the details thereof along with the progress made in this regard, State/UT-wise particularly in Odisha;

(c) whether the Government has implemented any special scheme for the conservation and upgradation/preservation of Jain and Buddhist heritage sites in the country and if so, the details thereof, State/UT-wise particularly in Odisha;

(d) the amount of financial assistance provided by the Government so far for the development of Jain and Buddhist pilgrimage sites; and

(e) whether the Government proposes to launch any new initiative to promote the philosophy, education and research of these religions in the country and if so, the details thereof, State/UT-wise particularly in Odisha?

New Atomic Energy Projects in Tamil Nadu

4310. Thiru Dayanidhi Maran:

Will the PRIME MINISTER

be pleased to state:

(a) the details of new atomic energy projects being planned or considered for Tamil Nadu;

(b) the details of scope and objectives of these projects indicating the specific districts being considered for the said period;

(c) the details of benefits these projects will accrue to the local economy and communities in Tamil Nadu;

(d) the details of measures being taken to ensure minimal disruption to the immediate surroundings during the construction phase;

(e) the details of steps taken to ensure safety standards during and after the construction of these new atomic energy plants; and

(f) the manner in which the Government plans to engage with local communities and stakeholders to gather feedback and address their concerns related to these projects?

Fulfilling the needs of Minority Communities

4311. Shri Kuldeep Indora:

Will the Minister of MINORITY AFFAIRS

be pleased to state:

(a) whether the Government has taken any special measures during the last one year to fulfil the needs of the minority communities and bring them at par with the national mainstream through its special programmes; and

(b) if so, the details thereof along with the measures taken to realise the slogan of 'Sabka Saath, Sabka Vikas'?

Greater Bhubaneswar Metropolitan Development Region

4312. Shri Naba Charan Majhi:

Will the Minister of PLANNING

be pleased to state:

- (a) the key objectives of the Greater Bhubaneswar Metropolitan Development Region project;
- (b) the role being played by NITI Aayog in assisting the Odisha Government in formulating the blueprint for this metropolitan development region;
- (c) the steps taken/being taken by the Government to establish a Mass Rapid Transit System (MRTS) and a capital region ring road to improve connectivity within the proposed metropolitan region; and
- (d) the details of strategies implemented to develop satellite cities and shared urban infrastructure in this metropolitan region?

Government support for Regional Film-makers and Digital Media Growth

4313. Shri Sukanta Kumar Panigrahi:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

- (a) the various financial and policy measures undertaken by the Government to support regional film-makers, journalists and digital content creators particularly in States like Odisha;
- (b) the funds allocated and disbursed under these initiatives during the last five years and the manner in which these measures benefited the regional media industry;
- (c) the steps taken by the Government to promote regional films and digital content from Odisha at national and international platforms and the impact of these initiatives thereupon;
- (d) the manner in which the Government is ensuring the growth of digital media startups and independent journalists in regional languages while maintaining responsible content dissemination; and
- (e) the future plans of the Government to further enhance financial aid, infrastructure and skill development in the regional media and entertainment sector?

PMGDISHA in Tamil Nadu

4314. Dr. D Ravi Kumar:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

- (a) the distribution of the number of Pradhan Mantri Gramin Digital Saksharta Abhiyan (PMGDISHA) centres currently operational across the country including Tamil Nadu, village-wise;
- (b) the number of digital literacy training sessions conducted under PMGDISHA along with the measures that have been taken to ensure the smooth resumption of regular training at these centres since the COVID-19 pandemic;
- (c) the employment opportunities or skill-based benefits available to certified beneficiaries of the PMGDISHA scheme both at the National and Tamil Nadu levels; and
- (d) whether the Government has undertaken any studies to assess the impact of PMGDISHA on digital literacy and employment generation particularly in rural areas of Tamil Nadu and if so, the findings thereof?

BE, RE and Actual Spendings

4315. Shri Sachithanantham R:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

the details of gender budget schemes under the Ministry and the allocations for the Financial Years(FY) 2025-26, Budget Estimates(BE) and Revenue Estimates(RE) for the year 2024-25 and BE, RE and actual spending for the FY 2023-24?

Status of Renewable Energy

†4316. Shri Utkarsh Verma Madhur:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

- (a) the current status of renewable energy in the country;
- (b) whether the dependence of the country on clean and no-fossil fuels is increasing with the rise in power generation from renewable energy sources in the country;
- (c) if so, the details thereof; and
- (d) the details of the schemes being implemented by the Ministry in Uttar Pradesh?

Resumption of Dibrugarh-Dekargaon Intercity Special Train

†4317. Shri Ranjit Dutta:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether it is a fact that Train No. 05819, Dibrugarh-Dekargaon intercity Speical has cancelled during the Covid-19 pandemic has not been resumed yet;
- (b) if so, the reasons therefor; and
- (c) the time by when the Government proposes to restart this rail service for the benefit of the public?

Construction of Pit at Railway Stations

4318. Dr. Alok Kumar Suman:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether the construction of Pit at Railway Stations for all types of cleaning and maintenance to make the compartment for next journey is pending in the North-Eastern Railway Zone;
- (b) the details of the proposed pit at Railway Stations in North-Eastern Railway Zone;
- (c) the details of the amount sanctioned for construction of pit at Railway station in North-Eastern Railway Zone particularly for Thawe and Siwan junction in Bihar and Deoria junction in Uttar Pradesh; and
- (d) the details of the representations/request received from the Member of Parliament during the last six years?

Safe Production of Atomic Energy

4319. Dr. Thirumaavalavan Tholkappiyan:

Will the PRIME MINISTER

be pleased to state:

- (a) whether the Government has done any research for the safe production of atomic energy and if so, the details thereof;
- (b) whether the Government apart from Electricity production has developed the atomic energy uses in agriculture, biology, industry and medicine; and
- (c) if so, the details thereof?

Consumer Dispute Redressal Commissions

4320. Shri Ravindra Dattaram Waikar:
Shri Naresh Ganpat Mhaske:
Smt. Shambhavi:
Shri Rajesh Verma:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) the details of the district, State and national level Consumer Dispute Redressal Commissions which are currently functional in the country, State-wise;
- (b) the details of the consumer complaints filed, investigated and resolved since 2020, State-wise and year-wise;
- (c) the measures taken by the Government to expedite the resolution of pending cases in consumer courts;
- (d) the steps taken by the Government to strengthen consumer courts under the Consumer Protection Act, 2019;
- (e) the steps taken by the Government to increase awareness about consumer courts and the rights of consumers; and
- (f) whether the Government is considering to increase the number of consumer courts to handle rising consumer complaints efficiently in the next five years and if so, the details thereof?

Royalty on Minerals in Rajasthan

†4321. Shri Chandra Prakash Joshi:

Will the Minister of MINES

be pleased to state:

- (a) the annual income received from royalty on minerals in Rajasthan; and
- (b) the mineral-wise and district-wise details of the production of minerals in Rajasthan?

Asansol-Bankura Connector Railway Line

4322. Shri Arup Chakraborty:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether it is a fact that Eastern Railway has completed Asansol to Mejia Thermal Power Station(MTPS) railtrack of the proposed Asansol-Bankura connector railway line;
- (b) if so, whether remaining Mejia-Bankura portion is still pending inspite of availability of land

for Railways; and

(c) if so, the reason behind and the target of Railways to accelerate and complete the rest portion of 22 kms thereof?

Railway Infrastructure Development in Koshi-Seemanchal Region

†4323. Shri Rajesh Ranjan:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether the Government has made financial provision in the financial year 2025-26 for the construction of new railway lines from Kishanganj to Jalalgarh, Tejnaranayanpur, via Ganga River-Sahebganj under the Northeast Frontier Railway and Kursela-Bihariganj and Bihariganj-Murliganj-Khurda-Virpur under the East Central Railway for increasing railway connectivity and regional development in Koshi-Seemanchal region;

(b) if so, the provision for respective amount of funds made for the said railway routes; and

(c) if not, the status of construction of the said railway line as on date?

Mines Operating without NOC

†4324. Shri Virendra Singh:

Will the Minister of MINES

be pleased to state:

(a) the number of mines operating in the country without No Objection Certificate (NOC) from NGT;

(b) the action being taken by the Government against the illegal mining in operation without NOC in Sonbhadra district of Uttar Pradesh;

(c) whether the Government has any system to check the transportation of minerals from other States like Bihar to Chandauli district of Uttar Pradesh;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

PM-SGMBY in Gujarat

†4325. Shri Chavda Vinod Lakhamshi:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

(a) whether the Government has launched the Pradhan Mantri Surya Ghar Muft Bijli Yojana (PM-SGMBY);

(b) if so, whether any efforts are being made to implement the said yojana in Bhuj, Abdasa, Gandhidham, Rapar, Mandvi and Anjar districts of Kachchh Parliamentary Constituency;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

Mining Licences

†4326. Shri Mansukhbhai Dhanjibhai Vasava:

Will the Minister of MINES

be pleased to state:

(a) the details of mining licences granted by the Government during the last three years, State-wise;

(b) the details of mining sites that were inspected during the last three years to ascertain whether they are following environmental norms; and

(c) the details of mining licences granted in Gujarat during the last three years and the current year?

National Broadband Mission- 2.0

4327. Dr. Mallu Ravi:

Will the Minister of COMMUNICATION

be pleased to state:

(a) whether the Government has introduced the National Broadband Mission (NBM) 2.0 as part of its initiatives to improve broadband connectivity; and

(b) if so, the details thereof including its specific objectives, timelines and benefits for rural and urban areas?

Flood Management and Infrastructure Development in NER

4328. Shri Sukhdeo Bhagat:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION

be pleased to state:

(a) whether the Union Budget 2024-25 has been criticized for neglecting North Eastern Region (NER) of India pressing issues, particularly in flood management and infrastructure development, despite the region's recurring natural disasters, if so, the details thereof;

(b) the manner in which the Ministry is likely to ensure balanced development for critical infrastructure and disaster management in the NER despite inadequate budgetary allocations; and

(c) the measures being implemented to address these disparities?

Talcher-Bimalgarh Railway Line

†4329. Shri Rudra Narayan Pany:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether under construction Talcher-Bimalgarh railway line project is progressing at a very slow pace;

(b) if so, the reasons therefor;

(c) the measures taken by the Government to overcome the said delay; and

(d) the time by when the said project is likely to be completed?

Progress under EMC 2.0 Scheme

4330. Shri Daggumalla Prasada Rao:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

(a) the details of the total number of applications received and approved under the Modified Electronics Manufacturing Clusters (EMC 2.0) Scheme, State-wise and district-wise for Andhra Pradesh;

(b) the details of the physical and financial progress of the approved projects under the scheme including the year of sanction, State-wise;

(c) the total number of Common Facility Centres given financial assistance under the said scheme, State-wise along with the current status of the CFCs; and

(d) the details regarding the total number of Ready Built Factories made available in the saleable/leasable land area within the EMC, State-wise along with the financial assistance provided till date?

Solar Power in Tamil Nadu

4331. Dr. M K Vishnu Prasad:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

(a) whether there is any proposal to harness solar power in Cuddalore district of Tamil Nadu;

(b) if so, the details thereof;

(c) whether any initiatives have been proposed or taken to promote solar power for household usage in Cuddalore and surrounding districts which experience high temperatures during summer and if so, the details thereof; and

(d) whether there are any plans to set up solar power panels at Government colleges, schools, offices to reduce the usages of electricity in Tamil Nadu and if so, the details thereof?

Construction of Bridge at Railway Crossing in Etawah

†4332. Shri Jitendra Kumar Dohare:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether the construction work of the bridge at the railway crossing located on Ramnagar Road in Etawah has been pending for several years and if so, the details thereof;

(b) whether the said bridge was proposed to be completed by June 2024 but it is still incomplete and if so, the details thereof along with the reasons therefor; and

(c) whether the Government proposes to draft any special action plan to accelerate the completion of the said project so that local citizens may get quick relief from difficulties being faced by them and if so, the details thereof?

Coal Block Allocation Contracts

†4333. Shri Bharat Singh Kushwah:

Will the Minister of COAL

be pleased to state:

- (a) the terms and conditions under which contracts are signed with a company for the entire period from coal mine blocks allocation in the public interest and environmental concerns;
- (b) the environment protection measures taken in closed coal-mines in Chhindwara district of Madhya Pradesh which were being operated by the Western Coalfield Company;
- (c) the steps taken by the company for filling up the pits of open cast mines;
- (d) the number of trees planted and the funds spent on maintenance of such trees in closed mines during the last five years; and
- (e) the number and total area of such closed coal mines on which the works of plantation and levelling has been undertaken?

Rescheduling Plan of Train Services

4334. Shri Dharambir Singh:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether the Railways' plans to permanently operate special trains (09725/09726, 09727/09728, 09735/09736, 09639/09640, 09633/09634, 09637/09638) run during the Khatu Shyam fair, if so, the details thereof;
- (b) whether time table of 14706 (Dahar Ka Balaji-Bhiwani) train will be adjusted to link with 12413 (Pooja Express) at Rewari, helping passengers from Neem Ka Thana travel conveniently to Vaishno Devi, if so, the details thereof;
- (c) whether Railways will reschedule 14705 (Bhiwani-Dahar Ka Balaji) train to an earlier morning departure time benefiting working professionals, if so, the details thereof;
- (d) whether there is any plan to reduce Delhi-Jaisalmer (14087) Express travel time by 2 hours, especially on the Reengus-Phulera and Rai Ka Bagh-Jaisalmer sections, if so, the details thereof;
- (e) whether Tanakpur-Daurai (05097/05098) train has been regularized but not speeded up. if so, the details of the plan to increase its speed; and
- (f) whether Udaipur-Delhi (20474 Chetak Express) will be rescheduled to 16:25 PM, reaching Rewari by 02:45 AM, allowing passengers to catch 19031 to Haridwar, if so, the details thereof?

Wind Power Capacity

4335. Com. Selvaraj V:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

- (a) the details of present wind power capacity and the estimated wind power potential to be added during the next five years; and
- (b) the measures being taken to identify land and make it available for the wind power producers to set up new projects to meet the capacity addition target?

Transparency in Coal Production and Distribution

†4336. Shri Ramashankar Rajbhar:

Will the Minister of COAL

be pleased to state:

- (a) the steps taken to bring transparency in coal production and distribution system;
- (b) the steps being taken by the Government to reduce environmental damage caused by coal mining;
- (c) the measures being taken to reduce carbon emissions from coal mines;
- (d) the number of private coal mines being operated in the country; and
- (e) whether any health insurance scheme is available for coal mine workers and if so, the details thereof?

Computerization of Distribution Process under PDS

†4337. Shri Dileshwar Kamait:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) whether the Government has computerised the entire distribution process under PDS;
- (b) if so, the State-wise details thereof particularly in regard to Bihar;
- (c) whether eKYC of PDS beneficiaries has been completed to reduce leakages to ineligible beneficiaries and mitigate any risk of theft;
- (d) if so, the details thereof, State-wise, particularly in regard to Bihar;
- (e) the number of ration cards removed from the PDS after digitisation and Aadhaar seeding, State-wise, particularly in Bihar;
- (f) whether all fair price shops have been provided with ePoS devices to enable Aadhaar authentication of beneficiaries and if so, the details thereof, State-wise, particularly in Bihar; and
- (g) if not, the time by which ePoS is likely to be provided to all fair price shops?

Seekho Aur Kamao Scheme

4338. Ms Kangna Ranaut:

Will the Minister of MINORITY AFFAIRS

be pleased to state:

- (a) the total number of youth trained under the Seekho Aur Kamao scheme during the last five years along with their employment status post-training;
- (b) whether the Government has conducted any impact assessment of the scheme to determine its effectiveness in improving employability and income levels of minority youth and if so, the details and key findings thereof;
- (c) whether any partnerships with private sector industries and MSMEs have been established to enhance job placements for trained candidates and if so, the details thereof; and
- (d) the steps taken/being taken by the Government to expand the geographical reach and industry-specific skill training under the scheme, particularly in aspirational districts?

Beneficiaries under PMGDISHA

†4339. Dr. Rajkumar Sangwan:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

(a) the present status of Pradhan Mantri Gramin Digital Saksharta Abhiyan (PMGDISHA) in Uttar Pradesh particularly in Baghpat district;

(b) the number of beneficiaries from the rural areas of Uttar Pradesh including districts like Baghpat who have been imparted training thereunder during each of the last three years and the current year;

(c) the measures being taken to overcome the challenges being faced in implementing this scheme effectively in remote areas of Uttar Pradesh;

(d) the number of digital literacy centres established under this scheme in Uttar Pradesh and the plans to expand these centres; and

(e) the steps taken by the Government to ensure that the digital skills acquired under this scheme empower rural citizens especially in enhancing their access to Government schemes and services?

NITI Aayog Report 2014-15

†4340. Shri Dharmendra Yadav:

Will the Minister of PLANNING

be pleased to state:

(a) whether as per the NITI Aayog Report 2014-15, 70% of the OBC population lives in rural areas as a result of which many seats reserved for OBCs in important educational institutions remained unfilled due to non-availability of qualified candidates and if so, the details thereof;

(b) whether as per the NITI Aayog Report 2014-15, many vacancies reserved for OBCs in public service remained unfilled due to non-availability of candidates with adequate educational qualifications and if so, the details thereof;

(c) whether as per the NITI Aayog Report 2014-15, the educational status of OBCs is not better than that of mainstream communities;

(d) if so, whether the Government has plans to make a special action plan on the lines of the Scheduled Castes and Tribes Sub-Plan for social, educational and economic empowerment of the OBC community; and

(e) if so, the time by which it is likely to be done?

Irradiator developed by BRIT

4341. Shri Mukeshkumar Chandrakaant Dalal:

Will the PRIME MINISTER

be pleased to state:

(a) the key features and objectives of the irradiator developed by Board of Radiation and Isotope Technology (BRIT) and its significance for the fisheries and marine sector;

(b) the location and operational status of this first-of-its-kind irradiation plant along with the anticipated benefits to coastal regions, particularly in Gujarat;

(c) the measures undertaken to ensure the efficiency and safety of irradiation processes for marine products;

(d) whether collaborations with the fisheries industry or export agencies have been established to optimize the utilization of this facility and if so, the details thereof; and

(e) the details of the Government's plans to expand such technology to other regions for

boosting the quality and export potential of marine products?

Strengthening of Cyber Security Laws

†4342. Smt. Lovely Anand:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY

be pleased to state:

- (a) the measures being taken by the Government to prevent cyber crimes;
- (b) the number of villages provided with internet facility under the Digital India Campaign so far State-wise; and
- (c) the steps taken by the Government strengthen cyber security laws?

Frauds in PDS

4343. Shri T R Baalu:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) whether attention of the Union Government has been drawn to the news item titled Rs. 69,000 crore losses to the Government due to frauds in PDS; Rs. 2000 crore worth rice and wheat vanished published in Tamil Dairy DINAMALAR, Chennai dated 19th November, 2024;
- (b) if so, the details and the facts thereof; and
- (c) the punitive actions being taken to bring the culprits involved in this heinous and unprecedented crime to book?

Solar Parks in Maharashtra

4344. Adv Gowaal Kagada Padavi:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

- (a) whether the Government has approved setting up of new solar parks in the country including Maharashtra especially in Nandurbar and Dhule districts and if so, the details thereof;
- (b) the time by which the solar power plants are likely to be set up in Maharashtra; and
- (c) the efforts being made by the Government to increase the capacity of solar power generation?

Railway Connectivity near Mumbai-Palghar District

4345. Dr. Hemant Vishnu Savara:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether Government is planning to enhance railway connectivity in nearby Mumbai-Palghar district, especially in the rural and tribal areas, to facilitate easier commuting and economic growth, if so, the details thereof; and
- (b) the details of the status of the proposed railway projects in Palghar district, including the dedicated freight corridor and any new passenger railway lines?

Implementation of R&R Package for Kovvada Nuclear Power Plant

4346. Shri Appalanaidu Kalisetti:

Will the PRIME MINISTER

be pleased to state:

(a) the total financial allocation for the Rehabilitation and Resettlement (R&R) package for families affected by the Kovvada Nuclear Power Plant project including the breakup of funds allocated for land acquisition, housing, livelihood support and infrastructure development;

(b) the details of compensation provided to displaced families including per-acre compensation rates and additional financial assistance for rehabilitation;

(c) the status of the development of the R&R colony including land acquisition, infrastructure progress and expected completion timeline;

(d) whether the affected families have received employment or skill development support as part of the R&R package and if so, the details thereof; and

(e) whether any grievances have been raised regarding the adequacy or implementation of the R&R package, if so, the nature of these complaints and the steps taken to resolve them?

Cooperation with Private Sector in Space Development

4347. Shri N K Premachandran:

Will the PRIME MINISTER

be pleased to state:

(a) whether the Government proposes to cooperate with private sector in space development, if so, the details thereof and the reasons therefor;

(b) whether the Government has entered into any agreement with private sector for space development and to associate with space research and if so, the details thereof and the reasons therefor;

(c) the details of development sectors in which the Government has associated with private parties in space development;

(d) whether the Government has examined the credibility of private partners for entering into agreement to associate with space research and development and if so, the details thereof; and

(e) the system/criteria fixed for the service and their experience in space research?

Delay in Railway Projects in Tamil Nadu

4348. Smt. Kanimozhi Karunanidhi:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether the Union Government is aware that multiple railway projects in Tamil Nadu, including track doubling, electrification and new railway lines have faced significant delays;

(b) if so, the details regarding the status of railway projects in Tamil Nadu during the last ten years;

(c) the detail of the reasons for the delays in completing the projects despite repeated representations from the Tamil Nadu Government; and

(d) the expected timeline for completing key pending projects such as the Madurai-Thoothukkudi doubling project?

Pitline in Palakkad Town Railway Station

4349. Shri V K Sreekandan:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether it is a fact that the Railways has commenced the work of the pitline at Palakkad Town Railway Station;

(b) if so, the present status along with the timeframe fixed for the same;

(c) whether the Railways has any plan to run long distance trains from Palakkad once the pitline work is completed; and

(d) if so, the details thereof?

Universal Public Distribution Scheme

4350. Km. Sudha R:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

(a) the number of beneficiaries under the Universal Public Distribution Scheme, year-wise;

(b) the details of disbursements thereunder, State-wise;

(c) the number of other State beneficiaries who received materials in the State of Tamil Nadu under the said scheme;

(d) the quantum and the details of materials distributed to beneficiaries under the scheme and the compensation, if any, given to the State of Tamil Nadu; and

(e) the details of beneficiaries registered in Tamil Nadu, but received materials in other States under this scheme?

Solar Schemes in Bihar

†4351. Shri Gopal Jee Thakur:

Will the Minister of NEW AND RENEWABLE ENERGY

be pleased to state:

(a) whether schemes are being implemented by the Government to increase solar energy in the country;

(b) if so, whether any scheme has been formulated and implemented for solar energy in Darbhanga district of Bihar;

(c) if so, the details thereof;

(d) the details of the funds allocated and utilized under the above schemes during the last three years, State-wise; and

(e) the details and the extent of the benefits availed by the implementation of above schemes till date?

5G GSM Services

†4352. Shri Sanjay Uttamrao Deshmukh:

Shri Arvind Ganpat Sawant:

Will the Minister of COMMUNICATION

be pleased to state:

- (a) whether the Government has taken a decision to provide 5G GSM services to the BSNL customers;
- (b) if so, the time by which services shall be introduced including the time-frame fixed for the same;
- (c) whether requisite instruments have been procured for the purpose, if so, the details thereof;
- (d) whether access to BSNL FTTH services is severely limited;
- (e) if so, the reasons therefor;
- (f) the measures being undertaken to extend the said services;
- (g) the details of the parcel of land offered by various States of the country for 4G saturation project of BSNL, State-wise; and
- (h) the details of the number of villages across various States of the country where towers have been allocated/new towers are proposed and the existing towers have been upgraded, State-wise?

Status of IT Modernization Project 2.0 in Daman and Diu

†4353. Shri Patel Umeshbhai Babubhai:

Will the Minister of COMMUNICATION

be pleased to state:

- (a) the amount of funds allocated by the Union Government to the Union Territory of Dadra and Nagar Haveli and Daman and Diu during the last three years under the IT Modernization Project 2.0 along with the details and figures for each financial year;
- (b) the details of IT infrastructure-related upgradation works completed in the post offices located in Daman and Diu so far under the said project along with the detailed information of such works; and
- (c) whether any schemes of the Union Government would be made available on IT platforms under the said project and if so, the list of schemes falling under it?

Nashik-Dahanu Railway Line and Connectivity to Trimbakeshwar

4354. Shri Rajabhau Parag Prakash Waje:

Will the Minister of RAILWAYS

be pleased to state:

- (a) whether the Government will consider the long-pending demand for a Nashik-Dahanu railway line, if so, the details thereof;
- (b) the current status of the project, including technical feasibility, land acquisition, and financial planning under schemes such as PM Gati Shakti, National Rail Plan, or Amrit Bharat Station Scheme;
- (c) whether the Government will prioritize the construction and commissioning of a railway track from Nashik to Trimbakeshwar to ensure direct rail connectivity for devotees from across the country, in light of the 2027 Kumbh Mela, which is expected to attract crores of pilgrims; and
- (d) if so, the detail of timelines, budget allocations, and steps planned to implement this critical railway infrastructure before Kumbh Mela 2027?

New Rail Projects in Jharkhand and West Bengal

4355. Shri Bidyut Baran Mahato:

Will the Minister of RAILWAYS

be pleased to state:

(a) the number of new rail routes constructed in the country since 2014, including the regions covered and the purpose of their construction;

(b) whether the Government has any plans to further expand the railway network in underserved regions to enhance connectivity and improve economic opportunities particularly in the States of Jharkhand and West Bengal; and

(c) if so, whether the Government is considering the formation of a new rail route from Jhargram (Jharkhand) to Purulia (West Bengal), passing through towns like Chandil, Nimdi, Bodam, Katin, and Bandhwaan to boost regional connectivity and development, if so, the details of the status of the proposal?

Introduction of Controlled Access System in Railways

4356. Shri Sudhakar Singh:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether the Government has any plans to introduce a controlled access system in Railways similar to metro rail networks;

(b) if so, the steps taken towards its feasibility and implementation;

(c) whether any pilot projects for controlled access have been initiated;

(d) if so, the details thereof, Railway zone-wise; and

(e) the measures being planned to improve crowd management at major railway stations during peak hours and festival seasons?

Controlling Authority for IAS

4357. Shri Anand Bhadauria:

Will the PRIME MINISTER

be pleased to state:

(a) whether DoPT is cadre controlling authority for IAS and three Secretariat services of Central Secretariat;

(b) if so, whether permanent appointment against Group 'A' and 'B' posts in above services is allowed out of discretion of the Competent Appointing authority without any advertisement and exam;

(c) if so, the relevant rule in this regard; and

(d) the number of such appointments in Group 'A' and 'B' posts made in above services during the last five years, service-wise and year-wise?

Lease of Railway Land in Haryana

4358. Kumari Selja:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether the Railway land adjacent to Railway station in Haryana including Sirsa has been given on 99 year-lease;

(b) if so, the details thereof; and

(c) the detail of the Revenue earned by Railways, station-wise?

Jan Poshan Kendra

4359. Shri Yaduveer Wadiyar:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

the details and the number of Jan Poshan Kendras modernised so far and likely to be modernised in future in Karnataka especially in Mysuru, location-wise?

Restoration of Train Stoppages

4360. Shri P V Midhun Reddy:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether the Railways had discontinued with the train stoppages during the Covid pandemic in view of the restricted train services;

(b) if so, the details thereof, Train, Station and State-wise;

(c) whether the discontinued stoppages were restored post Covid pandemic, if so, the details thereof; and

(d) whether the Railways has received any representations from the peoples, representatives to restore any such stoppages and if so, the action taken thereon?

Extension of Tatanagar-Buxar Express to Barbil

†4361. Smt. Joba Majhi:

Will the Minister of RAILWAYS

be pleased to state:

(a) whether the Government is aware regarding continuous demand for extension of Tatanagar-Buxar Express to Barbil in public interest; and

(b) if so, whether the Government proposes to approved the said extension demand in public interest, if not, the reasons therefor, if so, the details thereof including expected timeline?

Elimination of Difference in MRP

†4362. Shri Sher Singh Ghubaya:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

- (a) whether the Government proposes to eliminate the difference in Maximum Retail Price (MRP) between the big malls and other shops in market in the country;
- (b) if so, the time by which it is likely to be done along with the manner of achieving the same;
- (c) whether the pricing policy of the Government is proposed to be implemented; and
- (d) if so, the details thereof?

Net Zero Emission Target

4363. Shri Mahendra Singh Solanky:
Shri Manish Jaiswal:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the detail of current status of Indian Railways' Net Zero Emission target and the progress made so far;
- (b) the detail of total percentage of electrified Railway Tracks as of 2025 and the projected timeline for achieving 100% electrification;
- (c) the detail of projected renewable energy capacity required to meet the traction power demand of 10,000 MW by 2030; and
- (d) whether Railways plans to invest in or co-develop solar parks under the (Design, Build, Finance, Own, and Operate DBFOO model, if so the details thereof?

Railway Infrastructure Projects in Kerala

4364. Shri K Radhakrishnan:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the details of the status of railway infrastructure development projects, including doubling, electrification and new line projects in Kerala;
- (b) the details of the timeline for the completion of the Sabari Rail Project and the Thalassery-Mysuru rail line;
- (c) whether the Government plans to introduce more Vande Bharat trains or other high-speed rail services in Kerala, if so, the details thereof; and
- (d) the details of steps being taken to improve railway safety, station modernization and passenger amenities in Kerala?

ROB/Under Pass in Moradabad and Bijnor

†4365. Mrs Ruchi Vira:

Will the Minister of RAILWAYS

be pleased to state:

- (a) the number of proposals received by the Government for the construction of Railway Over Bridges (ROBs) or underpasses in Parliamentary Constituencies of Moradabad and Bijnor districts of Uttar Pradesh;
- (b) whether there is any proposal for the construction of ROB or underpass at 432-B railway crossing on the Moradabad-Haridwar via Dhampur route and 433-B railway crossing on the Kanth-Amroha route and if so, the details thereof along with the time by which it is likely to be

done;

(c) the details of the department level status of the construction of the said railway crossing; and

(d) the time by which the target has been set for the construction of ROBs or underpasses at unmanned railway crossings?

Rise in Prices of Essential Commodities

4366. Shri Raja A:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

be pleased to state:

(a) whether any steps have been taken by the Government to check price rise of essential commodities like grains, pulses, vegetables, eggs and cooking gas;

(b) if so, the details thereof along with the policies implemented in this regard;

(c) whether the Government is monitoring price rise situation of major essential commodities on regular basis and if so, the details thereof;

(d) the reasons for sharp increase in milk, milk products and eggs recently in the market;

(e) whether suitable action has been taken to keep the prices under check; and

(f) if so, the details thereof and if not, the reasons therefor?

Arka and Arunika Supercomputers

4367. Shri Jashubhai Bhilubhai Rathva:

Will the Minister of EARTH SCIENCES

be pleased to state:

(a) the manner in which the deployment of the Arka and Arunika supercomputers improved the accuracy of weather forecasting and disaster prediction in the country;

(b) the initiatives being undertaken to train Indian meteorologists and scientists in using AI-powered climate prediction models;

(c) whether the Government has set any targets for reducing forecasting errors with the use of Arka in the coming years; and

(d) whether there are any specific Government-backed programmes that will utilize Arunika's computational power to optimize fisheries, marine biodiversity or deep-sea exploration and if so, the details thereof?

Internet Shutdowns in 2024

4368. Dr. Dharamvira Gandhi:
Dr. Amar Singh:

Will the Minister of COMMUNICATION

be pleased to state:

(a) the total number of internet shutdowns ordered by the Government in 2024, along with the breakdown and duration of each shutdown, State-wise;

(b) the reasons cited for these shutdowns and their extensions, if any, particularly in cases where they were imposed as preventive measures;

(c) whether any shutdowns coincided with key examination dates, business operations, or

emergency services and if so, the details thereof;

(d) whether the Government has conducted any assessments on the impact of such shutdowns on instances of cheating in said exams, if so, the details thereof; and

(e) the steps being taken to ensure that internet shutdowns are imposed only as a last resort and in adherence with guidelines set by the Supreme Court?

Artemis Programme

4369. Shri Khagen Murmu:

Will the PRIME MINISTER

be pleased to state:

(a) whether ISRO has any plans to take part in Artemis programme and if so, the details thereof;

(b) whether Indian astronauts are flying in NASA rockets; and

(c) if so, the details thereof ?

Incidents of Hate Speeches

†4370. Shri Daroga Prasad Saroj:

Will the Minister of MINORITY AFFAIRS

be pleased to state:

(a) whether the Government is aware of increasing number of incidents of hate speeches being made by the politicians against minorities in the country, if so, the details thereof;

(b) whether the Government proposes to formulate any new and adequately strict laws to deal with each incidents caused by hate speeches made against the minorities; and

(c) if so, the details thereof?

New Delhi
Thursday, March 20, 2025/
Phalguna 29, 1946 (Saka)

UTPAL KUMAR SINGH
SECRETARY-GENERAL

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Remarks

LOK SABHA
CORRIGENDA

to the List of Questions for WRITTEN ANSWERS on
Wednesday, March 26, 2025/Chitra 5, 1947 (Saka)

Question No.	Correction
4289	Name of Ministry: for "Earth Science" read "Mines"
4297	Insert Second Name of Member : "Shri C N Annadurai"

New Delhi;
March 25, 2025
Chitra 4, 1947 (Saka)

UTPAL KUMAR SINGH
Secretary-General

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Earth Science	delete	"4289"
Mines	insert	"4289"